

30/100

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

O.A/T.A No. 198/2003

R.A/C.P No.

E.P/M.A No. 135/03

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SECTION OFFICER (Judl.)

FORM NO.4
(SEE RULE 42)

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

ORDER SHEET

Original Application : 198/03

Misc Petition No. :

Contempt Petition No. :

Review Application No. :

Applicants:- R. Boruah

Respondents:- N. V. I. Sam

Advocate for the Applicants:- S. Ali

Advocate for the Respondents:-

Mr. S. Das for Respondent
Nos. 1, 2 & 3.

Notes of the Registry	Date	Order of the Tribunal
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28.8.03

Present: Hon'ble Mr. D. N. Chowdhury, Vice-Chairman and Hon'ble Mr. K. V. Prahaladan, Member (A).

Heard learned counsel for the parties.

Issue notice on the respondents to show cause as to why the application shall not be admitted. Returnable by four weeks.

Issue notice on the respondents to show cause as to why the order of repatriation dated 22nd August, 2003, bearing No. DCO(E) 50/99/Pt. II/1-6089-99, shall not be suspended.

In the meantime, the impugned order dated. 22.8.03 shall remain suspended till the returnable dated

List on 22.10.03 for Admission.

K. V. Prahaladan
Member

Vice-Chairman

1m

This application is in form but not in substance.

199/59652
22.8.03
D. N. Chowdhury
Vice-Chairman
Steps taken without
concern.
28/8/03

Notice prepared & sent to
D/S for this the respondent
No. 1 to 3 by Regd.
A/S.

D/No 1840/1842
Dtd 1/9/03

29/8/03

22.10.2003

Heard Mr.S.Ali, learned counsel for the applicants and also Mr.A.K.Chaudhuri, learned Addl.C.G.S.C. appearing for all the respondents.

Mr.A.K.Chaudhuri, learned Addl.C.G.S.C. submitted that the respondents are filing its written statement in a short time. Let the matter be listed for

22.10.2003

Heard Mr.S.Ali, learned Sr.counsel for the applicant and also Mr.I.Choudhury, learned counsel appearing on behalf of all the respondents.

Mr.I.Choudhury submitted that the respondents are filing its written statements in a short time. Let the matter be listed on 30.10.2003 for admission and endeavour shall be made to dispose of the application at that stage.

Meanwhile the interim order dated 28.8.2003 shall continue till the returnable date.

Vice-Chairman

30.10.2003

Heard Mr. S. Ali, learned Sr. counsel for the applicant and also Mr. I. Chowdhury, learned counsel on behalf of the Respondents.

Mr. I. Chowdhury, learned counsel for the Respondents prays for early disposal of the matter in view of the interim order. Since the the Respondents have filed written statement, the application is admitted, and the matter is posted for hearing before the 1st available Division Bench. No further notice need to be issued.

In the meantime, interim order dated 28.8.2003 shall continue. The applicant may also file rejoinder, if any within two weeks from today.

Vice-Chairman

File comply stated

29/10/03

Order dated 22/10/03.

Sent to D/Section for issuing to both the parties.

bb

23/10/03

Written Statement filed on behalf of the Respondent No-1, 2 and -3.

29.10.03

Objection filed on behalf of the applicant at page-21 to 53.

Order dt. 30/10/03 Sent to both the parties.

29/10/03

0.A198/03

②

Office Note	Date	Tribunal's Order
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13.11.03

17.11.2003

Present: The Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman
The Hon'ble Shri S.K.Naik, Administrative Member.

Adjourned. List the case on 19.11.2003 for hearing.

Response submitted by the Applicant.

Pat

18

14.11.03

nkm

3
Member

Vice-Chairman

Case is ready for hearing.

19.11.2003

Present: The Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman.
The Hon'ble Sri S.K. Naik, Administrative Member.

3
Mrs. R.S. Chowdhury, learned counsel on behalf of Mr. I. Chowdhury, learned counsel for the applicant and Mr. S. Ali *3*

19.11.2003

Present: The Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman.
The Hon'ble Sri S.K. Naik, Administrative Member.

Mr. S. Ali, learned Sr. counsel for the applicant and Mrs. R.S. Chowdhury, learned counsel on behalf of Mr. I. Chowdhury, learned counsel for the Respondents.

At the request of learned proxy counsel list the matter on 21.11.2003 for hearing.

3
Member

18
Vice-Chairman

mb

198/2003

Office Note	Date	Tribunal's Order
	21.11.2003	Heard Mr. S. Ali, learned Sr. counsel for the applicant, and also Mr. I. Chowdhury, learned counsel for the respondents. At the request of learned counsel for the applicant, list in next Division Bench, meet. <i>Member</i> Member <i>Vice-Chairman</i> Vice-Chairman
The case is ready for hearing. <i>21.1.04</i>	22.1.2004	Present: The Hon'ble Shri Bharat Bhushan Judicial Member. The Hon'ble Shri K.V.Prahladan Administrative Member. Mr.A.Ahmed, learned proxy counsel on behalf of Mr.S.Ali, learned Sr.counsel for the applicant and Mr.I.Choudhury, learned counsel for the respondents were present; The learned proxy counsel requests for adjournment on behalf of the applicant for tomorrow. Allowed. List it on 23.1.2004 for hearing. <i>Member(A)</i> Member(A) <i>Member(J)</i> Member(J)

bb

23.1.2004 present: The Hon'ble Shri Bharat Bhushan
Judicial Member.

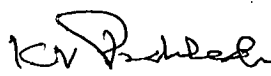
The Hon'ble Shri K.V.Prahladan
Administrative Member.

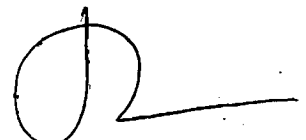
Mr.A.Ahmed, learned proxy counsel for
the applicant's Sr.counsel Mr.S.Ali and Mr.
I.Choudhury, learned counsel for the respon-
dents were present.

Mr.A.Ahmed, learned proxy counsel
requests for adjournment on the ground that
Mr.S.Ali, learned Sr.counsel for the appli-
cant, is not keeping well. However, this
request has been vehemently opposed by the
learned counsel for the respondents on the
ground that interim order, passed in his
favour vide order dated 28.8.2003, is con-
tinuing and by virtue of the same the appli-
cant is continuing in the post on transfer
on deputation inspite of the fact that the
period of deputation has already been ela-
psed and hence the relief claimed by the
applicant has also become infructuous.

Having regard to the peculiar circum-
stances of the case, we proceed to hear and
decide the case.

The O.A. stands disposed of vide order
dated 23.1.2004 dictated separately in the
open Court. No costs.


Member (A)


Member (J)

bb

*Received copy of
Abstract on 28.1.04
A. R. B. B. B.
13/02/04*

19/2/04
*Copy of the Judgt
has been sent to the
Office for Enquiry
the case to the Regd.
M.O. by Post.*

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CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

O.A./~~Ex~~ No. 1111 198 of 2003.

DATE OF DECISION 23.1.2004.

... Shri Rup Ram Baruah APPLICANT(S).

... Mr. S.Ali & Ms.J.Begum. ADVOCATE FOR THE
APPLICANT(S).

-VERSUS-

... Union of India & Others. RESPONDENT(S)

... Mr.I.Choudhury & Ms.S.Das. ADVOCATE FOR THE
RESPONDENT(S).

THE HON'BLE MR. BHARAT BHUSHAN, JUDICIAL MEMBER.

THE HON'BLE MR. K.V.PRAHLADAN, ADMINISTRATIVE MEMBER.

1. Whether Reporters of local papers may be allowed to see the judgment ?
2. To be referred to the Reporter or not? ☒ *yes*
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether the judgment is to be circulated to the other Benches ?

Judgment delivered by Hon'ble Member (J).

8

CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH.

Original Application No.198 of 2003.

Date of Order : This, the 23rd Day of January, 2004.

THE HON'BLE SHRI BHARAT BHUSHAN, JUDICIAL MEMBER.

THE HON'BLE SHRI K.V.PRAHLADAN, ADMINISTRATIVE MEMBER.

Shri Rup Ram Baruah
S/o Late Raviram Baruah
Resident of Japorigog
Near A.S.E.B. Sub-station
Guwahati-5, Dist: Kamrup
Assam.

. . . . Applicant.

By Sr.Advocate Mr.S.Ali & Ms.J.Begum.

- Versus -

1. Union of India
Represented by the Registrar
General of Census, India
2/A Mansingh Road
New Delhi- 110 001.

2. Director of Census Operation
Assam, Guwahati-7.

3. Deputy Director of Census Operation
Assam, Guwahati.

. . . . Respondents.

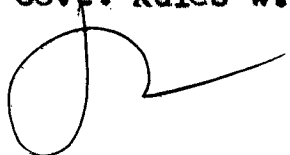
By Advocates Mr.I.Choudhury & Ms.S.Das.

ORDER (O R A L)

BHARAT BHUSHAN, MEMBER (J) :

Mr.A.Ahmed, learned proxy counsel on behalf of Mr. S.Ali, learned Sr.counsel for the applicant and Mr.I.Choudhury, learned counsel for the respondents were present.

1. The applicant, who was working in the office of the Assam State Co-operative Marketing & Consumer Federation Ltd., Guwahati, had applied for appointment as Data Entry Operator Grade 'B' by transfer on deputation basis for a period of 1(one) year in the office of the Director of Census Operations, Assam, Guwahati. The applicant was selected and appointed on deputation basis in the office of the Director of Census Operations, Assam as Data Entry Operator in scale of pay of Rs.4500-125-7000/- p.m. plus other allowances as admissible as per Central Govt. Rules w.e.f. 19.12.2002 for a period of one



Contd./2

year vide Annuxure-3, which reads as follows:-

ORDER

Shri Rup Ram Baruah in the O/O the Assam State Co-operative Marketing & Consumers Federation Ltd., Bhangagarh, Guwahati is hereby appointed as Data Entry Operator Grade-'B' by transfer on deputation basis in the O/O the DCO., Assam, Guwahati in the scale of pay of Rs.4500-125-7000/- p.m. plus other allowances as admissible as per Central Govt. Rules w.e.f. 19.12.2002 for a period of 1(one) year or until the post is filled up by direct recruitment whichever is earlier.

The pay will be regulated as per Ministry of Personnel's O.M.No.2/12/97/Estt.(Pay.II) dated 24.4.88.

sd/-

(N.C.SEN)

Deputy Director of Census Operations
Assam, Guwahati."

2. It is alleged by the applicant that though the period of his deputation was to expire only after one year i.e. on 18.12.2003, yet vide order dated 22.8.2003 passed by the Dy. Director of Census Operations, Assam he was ordered to be reverted to his parent department w.e.f. 1.9.2003 (F.N.). He has challenged the aforesaid order of his premature return to his parent department in this O.A. as illegal and violative of the principles of natural justice. However, vide interim order dated 28.8.2003 the applicant has been allowed to continue on deputation with the office of the Director of Census Operations, Assam.

3. While refuting the arguments of the petitioner, Mr. I. Choudhury, learned counsel for the respondents, has contended that no legal right is accrued to the petitioner to remain on deputation for the complete period of one year. Referring to the Govt. of India instructions on premature reversion of a deputationist ^{he contends that he} could be reverted back to his parent department, after giving an advance intimation. The said instructions are reproduced herein below:-

" 9. premature reversion of deputationist to parent cadre

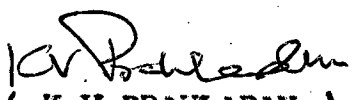
Normally, when an employee is appointed on deputation/foreign service, his service are

placed at the disposal of the parent Ministry/Department at the end of the tenure. However, as and when a situation arises for premature reversion to the parent cadre of the deputationist, his services could be returned after giving advance intimation of reasonable period to the lending Ministry/Department and the employee concerned."

Hence, according to the Respondents, when the Borrowing Department did not find the performance of the applicant satisfactory, they, naturally by virtue of the instructions referred to above ordered the reversion of the applicant to his parent Deptt. even before the expiry of period of one year.

4. Having regard to the rival contentions and the instructions of the Govt. of India referred to above, we do not find any illegality in the order of the Borrowing Department to repatriate the applicant to the parent Department before expiry of the period of deputation. But even otherwise, now that since the applicant has already been able to complete the said period of one year of deputation on 18.12.2003 by continuing on the deputation post by virtue of the Interim order dated 28.8.2003 of the Tribunal, the present O.A. does not survive. Hence, the same stands dismissed as satisfied.

No order as to costs.


(K.V. PRAHLADAN)
ADMINISTRATIVE MEMBER

bb


(BHARAT BHUSHAN)
JUDICIAL MEMBER

AUG 2003

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
AT GUWAHATI.

O. A No.....2003

An Application under Section 19 of the Central
Administrative Tribunal Act, 1985.

BETWEEN

Shri Rupram Baruah

.....Applicant

VERSUS

The Union of India and others.

.....Respondents

1. PARTICULARS OF THE APPLICANT:-

Shri Rupram Baruah
S/O Late Raviram Baruah
Resident of Japorigog, near
A.S.E.B Sub-station, Guwahati-5
District-Kamrup, Assam.

2. PARTICULARS OF THE RESPONDENTS:-

1. Union of India,
Represented by the Registrar General of
Census, India,
2/A Mansingh Road,
New Delhi-110011.

Filed by the
Applicant through
me Miss Jyoti Barua
Advocate
28.8.03
Rup Ram Barua

2. Director of Census Operation,
Assam,Guwahati-7

3. Deputy Director of Census Operation,
Assam,Guwahati.

3. PARTICULARS OF THE ORDER AGAINST WHICH THIS
APPEAL IS MADE:-

Order dated Guwahati the 22 nd August 2003 issued by the Director of
Census Operation, Assam, Guwahati, communicated vide Memo No-
DCO (E) 50/99/Pt-II/6089-99 dated 22/8/2003 issued to Shri Rupram
Baruah, the Applicant.

4. JURISDICTION:-

The applicant declares that the subject matter is within the jurisdiction
of the Central Administrative Tribunal.

5. LIMITATION:-

The applicant further declares that the application is within the
limitation period as prescribed under Section 21 of the Central Administrative
Act, 1985.

6. FACTS OF THE CASE:-

6.1 That the Applicant is an Indian citizen and a permanent resident of
Guwahati in the District of Kamrup, Assam, and as such he is entitled
to all the rights and privileges guaranteed under the Constitution of
India and various other laws framed there under.

6.2 That the Director of Census Operation, Assam, Guwahati vide circular dated
28 th February,2002 proposed to fill up few post of Data Entry Operator,

7000 p.m in the Data Center of the Directorate of Census Operation, Assam, G.S Road, Ulubari, Guwahati by appointing suitable official of Central/State government by transfer on deputation basis. The initial appointment will be for a period of 1(one) year or till such time the post are filled by direct recruitment subject to the approval of the Screening Committee whichever is earlier.

Annexure-1 is the photocopy of the circular issued by the Director of the Census Operation for the post of Data Entry Operator Grade 'B'.

- 6.3 That in response to the circular at Annexure-1 the applicant applied for the post of Data Entry Operator, Grade 'B' in the scale of pay Rs.4500-125-7000-p.m. in the Data Center of Directorate of Census Operation, Assam, G.S. Road, Ulubari, Guwahati.
- 6.4 That the Deputy Director of Census Operation, Assam, Guwahati vide letter dated ^{12th December 2002} ~~20th January, 2003~~ informed the Managing Director, STATEFED, Bhangaghar, Guwahati that the applicant Shri Rupram Baruah, Inspector of the STATEFED Organization have been selected for appointment by transfer on deputation basis as Data Entry Operation, Grade 'B' in the office of the Directorate of Census Operation, Assam, Guwahati.
- Annexure-2 is the letter dated ^{12th December 2002} ~~20th January, 2003~~ given by the Deputy Director of Census Operation, Assam, Guwahati to the Managing Director, STATEFED, Bhangaghar, Guwahati.
- 6.5 That vide Annexure-2 the Deputy Director of Census Operation has given 6(six) terms and conditions for the appointment as Data Entry Operator, Grade 'B' on deputation, which the applicant accepted.

Rup Ram Baruah

- 6.6 That after acceptance of the terms and conditions laid down at Annexure -2 your applicant was appointed vide No- DCO (E) 120/ 2001 dated ²⁰⁻¹²⁻²⁰⁰² Guwahati the ~~19/12/2002~~ by the Deputy Director of Census Operation, Assam, Guwahati. ^{See}

Annexure-3 is the photocopy of the appointment letter of the applicant issued by Deputy Director of Census Operation, Assam, Guwahati, vide No-DCO (E) 120/2001/⁹⁵⁰¹³ dated guwahati the ²⁰⁻¹²⁻²⁰⁰² ~~19/12/2002~~. ^{See}

- 6.7 That after appointment of the applicant vide Annexure-3 the applicant joined on 19/12/2002 and he was working to the entire satisfaction of the authority without any blemish.

- 6.8 That as per advertisement Annexure -1 and as per letter at Annexure-3, the Period of appointment is for 1(one) year or until the post is filled up by direct recruitment whichever is earlier.

- 6.9 That your applicant begs to state that to his great surprise and astonishment the Deputy Director of Census Operation, Assam, Guwahati, vide his letter dated 22 August, 2003 released him from his service with a copy to him vide Memo No-DCO (E) 50/99/Pt.II/6101-II. ⁶⁰⁸⁹⁻⁹⁹ ^{See} In violation of the terms and conditions of the advertisement as well as the terms and conditions of the applicants appointment letter at Annexure-3. As per appointment letter his terms of service is for a period of 1 (one) year or until his post is filled up by direct recruitment whichever is earlier .But the authority in violation of the terms advertisement and the terms of appointment before completion of 1(one) year or before the post is filled up by direct recruitment. This is highly illegal.

Annexure-4 is the photocopy of the release order dated 22/8/2003 vide Memo No-DCO (E) 50/99/Pt.II/6101-II. ⁶⁰⁸⁹⁻⁹⁹ ^{See}

14
Sup Law Bureau

7. GROUNDS FOR RELIEF WITH LEGAL PROVISIONS:-

- 7.1 For that the impugned order at Annexure-4 is illegal, unjust and malafide and hence the same is liable to be quashed.
- 7.2 For that the impugned release order is bad in law, illegal, improper and violative of advertisement of appointment as well as violative of the terms and conditions of the appointment letter and hence the same is liable to be quashed.
- 7.3 For that the applicant as per the appointment letter at Annexure-3 his service cannot be terminated or release him from the post of Data Entry Operator till he completes 1(one) year of his service or till a direct recruitment is made to his post and hence the impugned order is illegal, unjust and improper and hence the same is liable to be quashed.
- 7.4 For that the release order is violative of terms and conditions and of the appointment as well as the advertisement made for the appointment of these applicants and hence is liable to be quashed.

8. DETAILS OF REMEDIES EXHAUSTED:-

As the applicant is going to be released on 1/9/03, the time being short, so he could not file any representation before the authorities.

9. WHETHER ANY CASE IS PENDING BEFORE ANY COURT OR TRIBUNAL:-

No case is pending before any court or tribunal.

10. RELIEF SOUGHT FOR:-

Under the facts and circumstances narrated above the applicant prays for the following relief:-

1. The impugned order being violative of terms and conditions of advertisement for appointment and the terms and conditions of appointment is violative and as such the impugned order is liable to be set aside.
2. The impugned order is without issue of prior notice to the applicant and hence the same is liable to be quashed.
3. That they are having no direct recruitment against the post held by the applicant as per the terms and conditions of appointment, hence the impugned order is illegal, malafide, improper and without jurisdiction and hence the impugned order is liable to be set aside.
4. Any other relief/reliefs is entitled to be granted.
5. The cost of the case may also be granted to the applicant.

11. INTERIM RELIEF SOUGHT FOR:-

That as the applicant is going to be released by the respondent with effect from 1/9/2003 from service, hence it is necessary to stay the impugned order at Annexure-4.

12. PARTICULARS OF THE I.P.O:-

- i. I.P.O No.
- ii. Date of issue:-
- iii. Name of the Post Officer:-

13. ENCLOSURES:-

As per index.

VERIFICATION

I, Shri Rupram Baruah, Son of Late Raviram Baruah , aged about 50 years, resident of Japorigog, near A.S.E.B sub-station, Guwahati -5 do hereby solemnly declare that the statements made in paragraphs 1, 6, 16, 3, 3.4, 6.6, 6.7^{6.9, 8, 9,} are true to my knowledge and those made in paragraphs 2, 3, 4, 5, 6, 2, 6, 5, 6, 8, are true to my information and the rests are my humble submissions made before this Hon'ble Court. And I sign this Verification on this the 27 th day of August, 2003 at Guwahati.

Rup Ram Baruah
Declarant

No.DCO/(E)205/92/Pt.IV/1717
 GOVERNMENT OF INDIA
 MINISTRY OF HOME AFFAIRS
 OFFICE OF THE DIRECTOR OF CENSUS OPERATIONS, ASSAM,
 G.S. ROAD, ULUBARI, GUWAHATI - 781 007.

Dated Guwahati, the 20th Feb., 02.

CIRCULAR

It is proposed to fill up few posts of Data Entry Operator, Grade 'B' in the scale of pay of Rs.4500-125-7000/- P.M. in the Data Centre of the Directorate of Census Operations, Assam, G.S. Road, Ulubari, Guwahati-7 by appointing suitable officials of Central/State Govt. by transfer on deputation basis. The initial appointment will be for a period of one year or till such time the posts are filled by direct recruitment subject to the approval from the Screening Committee whichever is earlier. The eligibility conditions are indicated below:

Name & classification of post	Scale of Pay	Eligibility conditions
Data Entry Operator, Grade 'B'. General Central Service- Group-C - Non Gazatted - Non Ministerial.	Rs. 4500-125-7000/-P.M.	(a) Central/State Government Employees holding analogous posts or with 5 (five) years regular service in the pay scale of Rs.4000-100-6000/- P.M. or equivalent. (b) Possessing the qualifications and experience prescribed for direct recruits. (i) Degree of a recognised University or equivalent. (ii) One year certificate of proficiency in Computer from a recognised Govt. Institution preferably 'O' level certificate recognised by Deptt. of Electronics in Govt. of India. (iii) A speed not less than 8000 key depressions per hour for data entry work. (iv) should qualify in the personal Computer skills test.

Attended
 by
 Miss Gulbiya Barua
 Advocate
 28-8-03

		Note: Preference will be given to those who possess Degree with Science, Mathematics, Commerce, Statistics, Economics.
--	--	--

The pay of the officials selected for the post will be regulated in accordance with the provisions contained in the Department of Personnel & Training's O.M. No.2/12/87-Estt.(Pay II) dated 29.4.88 as amended from time to time. The period of deputation including the period of deputation in another ex-cadre post held immediately preceding in the same or other Organisation/Department shall ordinarily not exceed 3 (three) years.

Applications of suitable officials who are eligible, willing and who can be spared may be forwarded to the undersigned in the proforma as per ANNEXURE-I within six weeks from the date publication of circular/advertisement alongwith their CR Dossiers for the last 5(five) years and vigilance clearance certificate. The applications received after the prescribed date or without CR Dossiers/Vigilance Clearance will not be entertained.

(P. HAZARIKA)
Director of Census Operations,
Assam, Guwahati.

✓Memo No.DCO(E)205/92/Pt.IV/1750-57 Dated 20.2.2002.

Copy to:

1. The Deputy Director (Advertising) DAVP, PTI Building
Parliament Street, New Delhi-110002 (with 8 spare copies)
- for publication in the "Employment News" and "The Assam Tribune" on the same date.
2. The Registrar General, India
2/A, Mansingh Road,
New Delhi-110011 - with reference to his office letter dated 12.2.02.
3. The Deputy Registrar General (Language),
234/4, Acharya Jagdish Chandra Bose Road,
Nizam Palace, 2nd M.S. Building, 17th Floor,
Calcutta-20.
4. All DCO's in the State/Uts.
5. All State/Central Govt. Offices, Assam.
6. Circulation-cum Advertising Manager, Employment News,
Post Block IV, R.K. Puram, New Delhi-66.
7. The Assam Tribune, Chandmari, Guwahati-3.
8. Notice Board.

(P. HAZARIKA)
Director of Census Operations,
Assam, Guwahati.

No.DCO(E) 205/92/Pt.IV/
GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
OFFICE OF THE DIRECTOR OF CENSUS OPERATIONS, ASSAM
G.S. ROAD, ULUBARI, GUWAHATI - 781 007.

Dated Guwahati, the 12th Dec., 02.

To

The Managing Director,
STATEFED,
Bhangagarh, Guwahati.- 781 006.

Sub: Appointment of Data Entry Operator, Grade 'B' (on deputation)
in the office of the Director of Census Operations, Assam, Guwahati.

Ref.: This office letter No.DCO(E)205/92/Pt.III/4541 dated 3.6.2002.

Sir,

I am directed to inform you that Shri Rupram Baruah, Inspector of your organisation have been selected for appointment on deputation basis as Data Entry Operator Grade 'B' in the scale of pay of Rs. 4500-125-7000/- pm in the office of the DCO., Assam, Guwahati.

The period of deputation will be initially for one year and the terms and conditions of their appointment are as follows:

1. The incumbent is selected for appointment (on deputation basis) against the direct recruit vacancies and he will be repatriated as soon as the posts are filled by direct recruitment after getting clearance from the Ministry.
2. The pay of the incumbents will be regulated in accordance with the Ministry of Personnel's O.M. No.2/13/87-Estt.I (Pay II) dated 29.4.88 as amended from time to time.
3. The incumbent whose basic pay at the time of proposed deputation/during the period of deputation will exceed the maximum of the scale of pay of the post selected for, the incumbent will be reverted back to his parent organisation immediately.
4. The department will not borne the pension contribution/leave salary contribution etc. The incumbent have to borne the above contribution by themselves during the period of deputation in this Directorate.
5. The department will not bear the CPF benefits of the incumbent which have accrue to him from the Govt.

1
Attested
by
Miss Gulhira Begum
Advocate
28-8-03

6. He will have to deposit the contributions/deductions like CPF, Advance etc. if any by himself to his parent organisation/appropriate Head of Accounts as the case may be.

Shri Rupram Baruah, Inspector may kindly be released with direction to join immediately in this Directorate if the above terms and conditions are acceptable to him.

Yours faithfully,

(N.C. SEN)

Deputy Director of Census operations,
Assam, Guwahati.

Dated 12.12.02.

No.DCO(E)205/92/Pt.IV/ 9269,

Copy to:

1. Shri Rupram Baruah, Inspector
O/O the Managing Director,
STATEFED, Guwahati-5 — with a direction to join
immediately.

(N.C. SEN)

Deputy Director of Census operations,
Assam, Guwahati.

22

No.DCO(E) 120/2001/ 95013
 GOVERNMENT OF INDIA
 MINISTRY OF HOME AFFAIRS
 OFFICE OF THE DIRECTOR OF CENSUS OPERATIONS, ASSAM
 G.S. ROAD, ULUBARI, GUWAHATI - 781 007.

Dated Guwahati, the 20th Dec., 02.

ORDER

Shri Rup Ram Baruah in the O/O the Assam State Co-operative Marketing & Consumers Federation Ltd., Bhangagarh, Guwahati is hereby appointed as Data Entry Operator Grade-'B' by transfer on deputation basis in the O/O the DCO., Assam, Guwahati in the scale of pay of Rs. 4500-125-7000/- p.m. plus other allowances as admissible as per Central Govt. Rules w.e.f. 19.12.2002 for a period of 1(One) year or until the post is filled up by direct recruitment whichever is earlier.

The pay will be regulated as per Ministry of Personnel's O.M. No. 2/12/97/Estt.(Pay.II) dated 24.4.88.

(N.C. SEN)

Deputy Director of Census Operations,
 Assam, Guwahati.

Memo No.DCO(E)120/2001/ 95014 - 20

Dated 20.12.2002.

Copy to:

1. The pay & Accounts Officer (Census),
 Ministry of Home Affairs,
 A.G.C.W & M Building,
 New Delhi - 110 062.
2. The Managing Director,
 STATEFED H.O., Bhangagarh,
 Guwahati - with reference to his letter No.GA/R-61/79,
 Dated 18.12.02. He is requested to send the LPC and
 Service Book in respect of Shri Rup Ram Baruah to this
 Office immediately.
3. The DDCO (DDO)
4. The ADCO (DDE)
5. O.S. (A & E).
6. Service Book.
7. Shri Rup Ram Baruah, DEO 'B' - He is asked to exercise his
 option to elect to draw either pay in the scale on deputation post or his balance
 pay in the parent Deptt. plus deputation allowance from time to time.

Attested
 by
 Miss Gulabim Nayan
 Advocate
 28-8-03

(N.C. SEN)

Deputy Director of Census Operations,
 Assam, Guwahati.

29

No.DCO(E)50/99/Pt.II/6088
 GOVERNMENT OF INDIA
 MINISTRY OF HOME AFFAIRS
 OFFICE OF THE DIRECTOR OF CENSUS OPERATIONS, ASSAM
 G.S. ROAD, ULUBARI, GUWAHATI - 781 007.

Dated Guwahati, the 22nd August, 2003.

ORDER

Shri Rupram Baruah, Inspector in the O/O the Assam State Co-operative Marketing & Consumers Federation Ltd., Guwahati who has been appointed as Data Entry Operator, Grade-'B' in the O/O the Director of Census Operations, Assam, Guwahati on deputation basis is hereby repatriated to his parent department w.e.f. 1.9.2003(FN).

(N.C. SEN)

Deputy Director of Census Operations,
 Assam, Guwahati.

Memo No.DCO(E)50/99/Pt.II/6089-99
 Copy to:

Dated 22.8.2003.

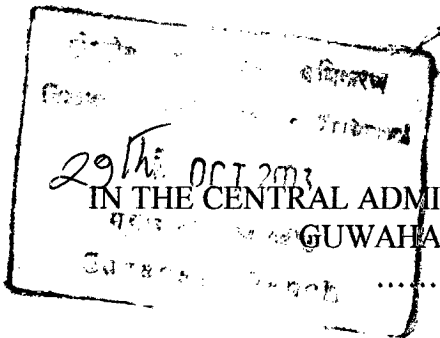
1. The Registrar General, India,
 2/A, Mansingh Road,
 New Delhi-110011.
2. The pay & Accounts officer(Census),
 Ministry of Home Affairs,
 A.G.C.R.W & M Building, I.P. Estate,
 New Delhi - 110 002.
3. The Managing Director, Assam State Co-operative
 Marketing & Consumers Fed Ltd., Bhangagarh, Guwahati - 5.
4. The R.O. (DDO)
5. The ADCO(Data)
6. The O/S (A&E) - for information and needful action.
7. The Store-Incharge.
8. The Cashier.
9. Shri Rupram Baruah, DEO-'B' - He is asked to handover the
 documents to the Sr. Supervisor, DDE Centre.
10. The Sr. Supervisor, DDE Centre.
11. File No.DCO(E)205/92/Pt.IV/.

Attended
 by
 Miss Gulriya Begum
 28-8-03

(N.C. SEN)

Deputy Director of Census Operations,
 Assam, Guwahati.

22/8/03



IN THE MATTER OF :

OA No. 198/2003

Shri Rupram Baruah ... APPLICANT
Vs
Union of India & Ors. ... RESPONDENT

- AND -

IN THE MATTER OF

A written Statement filed on behalf of the Respondent Nos. 1, 2 and 3.

I, Shri B.L. Sarmah, S/O Late Makerdhwass Sarmah aged about 58 years presently serving as the Deputy Director of Census Operations, Assam, Guwahati - 7, resident of Hengerabari, Guwahati in the district of Kamrup, Assam do hereby solemnly affirm and state as follows:

1. That I am posted as Deputy Director of Census Operations, Assam and I have been impleaded as the Respondent No.3 in the aforesaid Original Application. As such, I am fully conversant and fully acquainted with the facts and circumstances of the instant case. I am duly authorized to swear this affidavit on behalf of the Respondent Nos. 1 and 2.
2. That I have gone through a copy of the Original Application and I have understood the contents thereof. The statements made in the Original Application which are not specifically admitted herein below shall be deemed to have been denied by the deponent.
3. That with regard to the statement made in paragraph 6.1 of the Original Application the deponent has no comments to offer.

Filed by 24
The Respondents
through
INDRANEEL CHOWDHURY
ADVOCATE
29/10/03

4. That prior to giving a parawise reply to the statements made in the subsequent paragraphs of the Application, the deponent humbly begs to place the facts in the right perspective and in its entirety before this Hon'ble Tribunal:-

- (i) The Registrar General of India, New Delhi had sanctioned a few temporary posts to the Assam Directorate in connection with the 2001 Census with effect from 01.02.2000 initially for a period upto 28.02.2001 (i.e. one year). Accordingly, this Directorate had filled up the said temporary posts either by way of promotion from eligible incumbents of this Directorate or by filling up the vacancies through other State/Central Government Employees on deputation basis.
- (ii) The Applicant Shri Rupram Baruah working as Inspector in the Assam Co-operative Marketing and Consumer's Fed Ltd., Guwahati who had applied for the post of Computer was also selected and appointed with effect from 27.04.2001 against the 2001 Census vacancy. Be it stated herein that the term of sanction of these temporary posts had been extended/continued by the Govt. of India for further periods beyond 28.02.2001 from time to time in accordance with the volume of works relating to the 2001 Census. The Temporary posts of Computer, which had been sanctioned for the 2001 Census was discontinued from May 2002 and accordingly the applicant was repatriated to his parent organisation (STATFED) with effect from 31.05.2002.
- (iii) In the meantime this Directorate had issued a circular for filling up of 5 Nos. vacancies of Data Entry Operators Grade-B on deputation basis from the officials of Central/State Government temporarily till the posts are filled up by direct recruitment. The Applicant who had applied for the post was also considered against one of the vacancy. It is pertinent to state herein that the applicant who was engaged as Computer/Compiler against the 2001 Census post and was repatriated

to his parent Deptt. w.e.f. 31.05.2002 on discontinuation of the Census post could not have been appointed in the same organisation prior to the expiry of the cooling period as per the relevant rules (i.e. one year). However, inadvertently the application of this rule escaped the attention of the authorities and the applicant was considered and appointed on deputation basis against one of the five vacancies of Data Entry Operators Grade-B as per the Circular dated 20.02.2002 (Annexure 1 to the Original Application).

5. That with regard to the statements made in paragraph 6.2 of the Application the deponent states that the said appointments as well as eligibility conditions so referred to in the circular dated 20.02.2002 for a period of one year, would have been applicable in the case of suitable officials/employees who were brought in on deputation basis for the first time. As such, the said eligibility conditions so envisaged in the circular dated 20.02.2002 would ipso-facto be inapplicable in the case of the applicant since he was not a fresh deputationists and was infact under the 'cooling period'.
6. That with regard to statements made in paragraph 6.3 of the Application, the deponent has no comments to offer.
7. That with regard to statements made in paragraph 6.4, 6.5 and 6.6 deponent reiterates the statement made in paragraph 5 herein above and further states that the appointment of the official cannot be made again in the same organisation prior to expiry of the cooling period. The said fact having escaped the attention of the authorities concerned due to inadvertent lapses, the applicant was appointed on deputation basis as Data Entry Operator Grade-B in the office of the Directorate of Census Operations, Assam.
8. That while denying the statements made in paragraph 6.7 of the Original Application, the deponent states that the applicant belongs to a Commercial Organisation like STATFED and does not possess a statistical background. His appointment as Data Entry Operator Grade-B has resulted in a serious error in Data Entry work as he failed to put appropriate codes against certain

important socio-economic data which resulted in a distorted picture of 2001 Census data. These defects are being rectified by redoing the relevant entries for the second time. Phase III of Data Entry involves Computer Assisted Coding and the Deptt. cannot afford to continue who do not possess the necessary and requisite knowledge of statistics or the statistical implication of such wrong Data Entry.

9. That with regard to the statements made in paragraph 6.8 and 6.9 of the Original Application, the deponent states that although the applicant was initially appointed for a period of one year but for various reasons his performance has not been found satisfactory during the said period. Moreover, in view of the Government of India's instructions on the pre-mature reversion/repatriation of deputationists to his parent department, the authorities considered it fit and proper to repatriate the applicant to his parent department with effect from 01.09.2003. Further as stated above the Govt. of India's instruction on pre-mature reversion of a deputationists to his parent cadre are as under:-

"Normally, when an employee is appointed on deputation/foreign service, his services are placed at the disposal of the parent Ministry/Department at the end of the tenure. However, as and when a situation arises for pre-mature reversion to the parent cadre of the deputationists, his services could be so returned after giving advance intimation of reasonable period to the lending Ministry/Department and the employee concerned."

Accordingly, the applicant as well as his parent organisation have been given intimation well in advance so as to enable the parent organisation (STATFED) to accommodate the official on repatriation.

A copy of the relevant portion of the applicable Rules are annexed herewith and marked as ANNEXURE - A.

10. That in view of the statements made herein above the deponent humbly states that the applicant has been repatriated to his parent department due to his

inability to render services to the satisfaction of the authorities concerned. Further in view of the fact of the terms and conditions as envisaged in the appointment Order dated 21.12.2002 ipso-facto do not apply to the applicant, since he was under the 'cooling period' and his appointment was due to administrative lapses. Moreover, on a review of the workload of the Department, it has been found that the service of the applicant is no longer required. As such, in terms of the powers vested on the answering respondents as per the relevant Government of India Circulars for the time being in force, it has been decided to repatriate the applicant to his parent department. Therefore, the Borrowing Department has not acted illegally by repatriating him to his parent department, since the applicant has been found unsuitable for the work assigned to him, the authorities have repatriated the applicant and as such the application is liable to be rejected. In fact, the said Order of repatriation has been passed by taking into consideration relevant and bonafide factors and in the best interest of the Borrowing Department.

11. That none of the grounds averred in the Original Application, are valid grounds and no rights of the applicant has been infringed in any way. The answering respondents humbly beg to submit that the law with regard to the rights of a deputationist and his repatriation and also the powers of the Borrowing Department have been laid down by the Apex Court in a catena of judgements in clear, unequivocal and unambiguous terms. Under the facts and circumstances as have been narrated above, it is submitted that the instant Application is devoid of any merit and the same is liable to be rejected.

Verification.....

VERIFICATION

I, Shri B.L. Sarmah, S/O Kate Mokesalwan Sarmah aged about 58... years, presently serving as the Deputy Director of Census Operations, Assam, Guwahati-7, resident of Hengrabari in the district of Kamrup Assam, do hereby verify that the statements in paragraph.....are true to my knowledge, belief and records derived therefrom and I have not suppressed any material facts.

Bhimlal Sarmah

Signature

Place : Guwahati

Date : 21-10-2003

Chapter 50

DEPUTATION (DUTY) ALLOWANCE

749

8.4 In cases where extension is beyond the fifth year or second year in excess of the period prescribed in the Recruitment Rules, the same would be allowed only after obtaining the approval of the Department of Personnel and Training, whether Central Government is the lending organization or the borrowing organization, proposal in this regard should reach this Department with the approval of the Ministry of the borrowing Department at least three months before the expiry of the extended tenure with full particulars. A check-list for such particulars is annexed.

8.5 When extension of period of deputation/foreign service for the first and the second year in excess of period prescribed in the Recruitment Rules is considered by the borrowing organization under powers delegated to them, the period for extension may be so decided upon so as to ensure that officer concerned is allowed to continue on deputation till the completion of academic year in cases where the officer has school/college going children. No proposal for further extension beyond the second year in excess of period prescribed in the Recruitment Rules shall be forwarded to this Department on the consideration that the Officer has school/college going children. Extension beyond this period will be considered only if it is strictly in public interest.

8.6 For computing the total period of deputation/foreign service, the period of deputation/foreign service in another ex-cadre post(s) held preceding the current appointment without break in the same or some other organization shall also be taken into account.

8.7 If during the period of deputation/foreign service, the basic pay of an employee exceeds the maximum of the scale of pay of the post or the fixed pay of the post, on account of pro forma promotion in his cadre under the Next Below Rule or otherwise, the deputation/foreign service of the employee should be restricted to a maximum period of six months from the date on which his pay exceeds such maximum and he should be reverted to his parent department within the said period.

8.8 If during the period of deputation, on account of pro forma promotion in the parent cadre under the Next below Rule, the employee becomes entitled to a scale of pay higher than the scale of pay attached to the ex-cadre post, he may be allowed to complete the normal tenure of deputation subject to 8.7 above but no further extension of the period of deputation should be allowed in such cases.

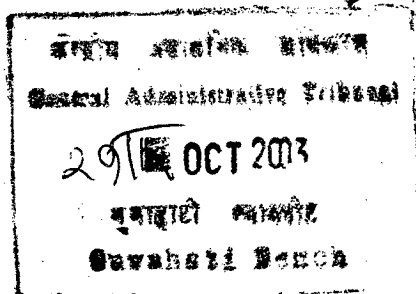
✓ 9. Premature reversion of deputationist to parent cadre

Normally, when an employee is appointed on deputation/foreign service, his services are placed at the disposal of the parent Ministry/Department at the end of the tenure. However, as and when a situation arises for premature reversion to the parent cadre of the deputationist, his services could be so returned after giving advance intimation of reasonable period to the lending Ministry/Department and the employee concerned.

Certified to be true Copy

INDRANEEL CHOWDHURY
Advocate,

Swamy's Complete Manual on
Establishment and Administration



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL GAUHATI BENCH
AT GUWAHATI.

O.A. No.198/2003

Shri Rupram Baruah

..... Applicant.

-VRS-

Union of India & Ors.

..... Respondents.

IN THE MATTER OF :-

Objection / ^{Argument} submitted by the applicant ^{C. Sekh.}
against the argument made by the counsel
of the respondents before the Hon'ble
Central Administrative Tribunal on
20.10.2003 in the above O.A. No.198/2003.

The humble applicant of the above O.A. submits
his objection against the oral argument made
on 20.10.2003 by the Counsel of the respondents
before this Hon'ble Tribunal as follows:-

1. That as per earlier Circular dated 20.2.2000
at Annexure-1 at Page 8 of the O.A. it is clearly stated
by the Director of Census Operation, Assam that "the initial
appointment will be for a period of one year or till such
time the posts are filled by direct recruitment subject to
the approval from the Screening Committee which ever is
earlier" and as such the applicant has right to continue
on deputation basis after completion of one year from the
date of appointment of the applicant and as such the applicant
will continue till the post is filled up by direct recruitment.

Contd.....2

That apart it is also stated in the circular at Annexure-1 in para 2 "the period of deputation shall not exceed 3(three) years. So the argument advanced by the learned Counsel for the respondent is not correct. In fact, he has got the right to continue on deputation for 3(three) years.

2. That when the Counsel of the applicant submitted that the respondents have already issued Circular dated 21.8.03, has been published on Notice Board on 29.8.2003 immediately after filing of the O.A. by the applicant before this Hon'ble Tribunal for the same post instead of extending the period of service of the applicant as per earlier advertisement. In this circular application has been called for 5(five) posts of Data Entry, Operator Grade-B in which applicant is working at present.

Annexure-A is the photocopy of the
circular dated 21.8.2003 published on
29.8.2002 in the office notice Board.

3. That in this circular at Annexure-A it has been clearly and categorically stated that the initial appointment shall be made for a period of one year but that may also be continued beyond that period.

4. That service records of the applicant is very much satisfactory and no complaint is there against the performance of duty of the applicant.

Contd.....4

Annexure-B is the photocopy of weekly performance report of the applicant.

5. That in para 1 at Annexure-2 of the O.A. it has been clearly stated that the applicant will be repatriated as soon as the post is filled up by direct recruitment. In case of the applicant, he has been asked to appear before the Deputy Director of Census Operation, Assam on 6.6.2002 at 11 a.m. for computer skill test and accordingly the applicant appeared before the Interview Board and he was selected for appointment and thereafter he was appointed. This is also conducted for direct recruitment and hence the applicant is eligible to be treated as direct recruitment.

Annexure-C is the photocopy of the interview letter issued by the Deputy Director, Census Operation to the applicant.

6. That the present Department has not issued any letter to the appointing authority viz respondent to send back the applicant to the parent department.

7. That the applicant being a deputationist cannot be driven out to appoint another deputationist against his post.

8. That though there is a provision made in the circular that before releasing the applicant from service as deputationist, the Screening Committee should screen the performance duty before repatriating the present case.

- 4 -

9. That the Registrar General of Census Operation, India has not been directed to repatriate the applicant from service in Census Operation.

10. That it is worth mentioning that to lent with the work load Director of Census Operation, Assm has engaged 20(twenty) persons brought from ^{term} Arm/Company with ^{date} effect from 15.10.2003 at a fixed pay of Rs.4500'00 per head.

11. That the applicant is willing to serve as Data Entry Operator Grade-B in pay scale of Rs.4500/- to 7000/- if absorbed on permanent basis.

Therefore, in view of the facts and circumstances narrated above, it is prayed that the application of the applicant may be allowed to continue in service as deputationist for a maximum period of he may be permanently absorbed in service.

Verification.....

VERIFICATION

I, Shri Rupram Baruah, the applicant verify and state that the statements made in paragraphs 1, 4, 6, 10, 11 are true to my knowledge and those made above in paragraphs 2, 3, 5, 8, 9 are true to my information and the rests are my humble submissions made before this Hon'ble Tribunal and I sign this verification on this the 28th day of October, 2003 at Guwahati.

Rupram Baruah
Signature.

26-36

6

No.DCO(E)20/78/Vol.IV/
GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
OFFICE OF THE DIRECTOR OF CENSUS OPERATIONS, ASSAM
G.S. ROAD, ULUBARI, GUWAHATI - 781 007.

Dated Guwahati, the 21st August, 2003.

CIRCULAR

It is proposed to fill up some posts as shown in Annexure-I by suitable officials from Central/State/UTs Government Departments for appointment by transfer on deputation basis in the office of the Director of Census Operations, Assam, G.S. Road, Ulubari, Guwahati- 781007. The pay of the officials selected for these posts will be regulated in accordance with the Ministry of Personnel's OM No.2/12/87-Estt. (Pay-II) dated 29.4.1988 as amended from time to time.

The appointment of the selected officials will be made initially for a period of one year which may continue beyond that also.

Applications of eligible and willing officials who can be relieved immediately in the event of their selection may be forwarded to this Directorate in the prescribed proforma, ANNEXURE-II so as to reach this office within six weeks from the date of advertisement in the Employment News. The applications should be accompanied by their CR Dossiers (photo copies) for the proceeding 5 years duly authenticated by the appointing authority or any other authorized officer and vigilance clearance certificate. Incomplete applications or received after the closing date will not be entertained.

Officials who are allowed to apply for the posts will not be allowed to withdraw their candidature later.

(N.C. SEN)

Deputy Director of Census Operations,
Assam, Guwahati.

Memo No.DCO(E)20/78/Vol.IV/ 6947
Copy to:

Dated 21st August, 2003.

1. The Registrar General India, 2/A, Mansingh Road,
New Delhi - 110011. - With reference to his letter No.
35078/7/2003-Ad.IV. dated 29.7.2003.

- 27/3
- 7
2. All DCO's State/UTs and Deputy Registrar General (I.), Kolkata.
 3. All Departments/Offices of Central Govt.
 4. All Heads of State Govt. Offices to the Govt. of Assam.
 5. The Secretary to the Govt. of Assam (GAD), Dispur, Guwahati.
 6. The Deputy Director (Advertising), Directorate of Advertising & Visual Publicity, PTI Building, Sansad Marg, New Delhi- 11 - for Publication in the Employment News (4 copies).
 7. The Circulation - cum - Advertising Manager, Employment News, East Block IV, R.K. Puram, New Delhi - 110066.
 8. Notice Board.


(N.C. SEN)

21/9/03
Deputy Director of Census Operations,
Assam, Guwahati.

8

28/36

ANNEXURE - I

Sl. No.	Name of Post	Scale of Pay	No. of vacancy	Eligibility condition.
1.	Geographer	Rs.5500-175-9000/- P.M.	1 (one)	(i) Central Govt. employees holding analogous posts on regular basis in the parent Cadre/Deptt.
	General Central Service Group 'B' non-gazetted, non-Ministerial.			(ii) With three years service in the grade rendered after appointment thereto on regular basis in the scale of pay of Rs. 5000-150-8000/- P.M. or equivalent in the parent cadre/deptt. and
				(iii) Possessing the qualification prescribed for direct recruits
				(a) Master's Degree in Geography from a recognised University or equivalent and
				(b) Two years experience in teaching at Secondary level or research work in the field of Geography or Cartography in a recognised Institute.
				Desirable :- Basic knowledge of Computer mapping and Geographical Information System.
2.	Data Entry Operator Grade-'B'	Rs. 4500-125-7000/- P.M.	5(five) Nos.	1.(a) Officials of central/State Govt. holding analogous post or
	General Central Service Group-C non gazetted, non-Ministerial.			(b) With 5 years regular service in the pay scale of Rs. 4000-100-6000/- P.M. or equivalent possessing experience of Data Entry work and
				Essential qualification.
				(a) Degree of a recognised University or equivalent

	(b) One year Certificate of proficiency in Computer from a recognised Govt. Institution preferably 'O' level certificate recognised by the Deptt. of Electronics in Govt. of India.
	© A-speed of not less than 8000 key depressions per hour for Data Entry work.
	(d) Should qualify in the personal Computer skill test.
	Note: Preference will be given to those who possess Degree with Science, Mathematics, Commerce, Statistics, Economics.

30-
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10

ANNEXURE - II

Application for the post of:

- 1. Name of the Applicant :
- 2. Date of Birth :
- 3. Educational Qualification :
- 4. Present post held :
- 5. Date of regular appointment to the present post :
- 6. Scale of pay :
- 7. Present pay :
- 8. Office Address :
- 9. Whether SC/ST :
- 10. Brief Service particulars :

Post held on regular basis	Period From To	Scale of pay	Nature of work

Signature of the applicant

Certificate to be given by the Head of Office of the applicant.

- 1. It is certified that the particulars, furnished by the official is correct.
- 2. It is certified that no disciplinary case is either pending or contemplated against the official and he is clear from vigilance case.

Head of Office.

DATA CENTRE: GUWAHATI

31-

Annexure - B.

Weekly Individual performance of Operators(Completion) from 17/02/03 to 22/02/03

SL NO.	NAME	17/02		18/02		19/02		20/02		21/02		22/02		Total		Average
		Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Output
1	Mahendra Chandra Roy	150	2035	45	579	127	1746	128	1762	57	795			507	6917	1729
2	Aditya Rabha	133	1839	54	757	122	1731	106	1434	91	1286	114	1581	620	8628	1726
3	Ranajit Bhuyan	90	1242	118	1496	117	1545	130	1748			158	2167	613	8198	1640
4	Matiram Basumatary	130	1770	52	677	62	858	111	1543	56	787			411	5635	1610
5	Sachindra Mohan Bora	122	1591	113	1417	109	1467	122	1624	14	189	118	1623	598	7911	1582
6	Nilamoni Hazarika	118	1653	104	1274	97	1326	108	1471	11	158	131	1793	569	7675	1535
7	Harbinda Boro	115	1612	47	621	107	1454	106	1510			102	1361	477	6558	1457
8	Baruah	119	1657	47	568	102	1322	97	1408			105	1427	467	6492	1443
9	Bidur Chandra Naidu	127	1712	38	487	101	1409	105	1415	45	619	101	1407	517	7049	1410
10	Bulan Chandra Phukan	112	1497	86	1072	88	1122	96	1329	13	169	130	1757	525	6946	1389
11	Kishore Kumar Deka	81	1149	91	1094	88	1213	123	1699	16	211	96	1330	495	6696	1339
12	Manjumoni Phukan	115	1623	33	476	93	1315	93	1271	37	523	96	1328	467	6536	1307
13	Debakamal Baruah	86	1188	70	912	56	739			18	249	158	2130	388	5218	1305
14	Samarjit Das	84	1115	98	1338	85	1126	90	1263	12	147	108	1512	477	6501	1300
15	Bichitra Thakur	98	1336	53	692	54	748	99	1332	15	180	115	1553	434	5841	1298
16	Utpal Talukdar	105	1448	43	575	98	1370	102	1354			79	1092	427	5839	1298
17	Prasanna Borkakoti			53	703	85	1193	104	1347	26	368	108	1469	376	5080	1270
18	Jiten Chandra Nath	93	1274	84	1014	80	1056	100	1401	8	113	107	1478	472	6336	1267
19	Debajyoti Chakraborty	94	1230	64	857	92	1234	106	1485	14	172			370	4978	1245
20	Zakir Hussain	85	1131	53	632	78	1044	94	1324	9	123	106	1421	425	5675	1234
21	Ajit Chandra Kalita	100	1390	40	525	89	1254	77	1106			95	1237	401	5512	1225
22	Monoranjan Sharma	88	1207	53	691	84	1130	90	1299	13	182	93	1276	421	5785	1205
23	Purnananda Haloi			63	704	90	1169	105	1470	10	145	97	1302	365	4790	1198
24	Nipendra Nath Talukdar	89	1211	68	877	74	953	95	1312	11	122	106	1423	443	5898	1180
25	Tirtha Nath Baruah					64	805			10	126	108	1424	182	2355	1178
26	Nitul Dutta	100	1412	29	397	87	1150	78	1100	32	414	106	1410	432	5883	1177
27	Bipul Chandra Kalita	81	1117	71	845	82	1031	84	1219	10	117	91	1297	419	5626	1172
28	Pradip Das	102	1431	40	542	95	1242	85	1117	4	60	98	1339	424	5731	1146
29	Abdul Motin	92	1302	30	423	79	1084	81	1134	25	374	91	1265	398	5582	1116
30	Rupram Baruah	81	1172	26	340	77	1047	75	1008	23	326	72	1007	354	4900	980
31	Binapani Sonowal													0	0	0
32	Sonmani Mudoi													0	0	0
	Total	2790	38344	1763	22585	2662	35993	2790	38485	580	7955	2889	39409	13474	182771	

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DATA CENTRE: GUWAHATI

Weekly Individual performance of Operators(Completion) from 24/02/03 to 01/03/03

SL NO.	NAME	24/02		25/02		26/02		27/02		28/02		01/03		Total		Average
		Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Output
1	Mahendra Chandra Roy	102	1404	108	1534	148	2050	19	285	139	1991			516	7264	1772
2	Aditya Rabha	133	1755	119	1674	132	1890	19	258	112	1561			515	7138	1741
3	Ranjit Bhuyan	132	1791	125	1710	48	696	34	481	132	1843	145	2003	616	8524	1740
4	Matiram Basumatary	98	1311	89	1245	145	1967	13	174	121	1714			466	6411	1564
5	Harbinda Boro	90	1265	87	1225	117	1644	20	250	111	1537	103	1434	528	7355	1442
6	Sachindra Mohan Bora	114	1475	102	1443	31	438	15	225	123	1740			385	5321	1438
7	Debajyoti Chakraborty			94	1293	33	462	28	386	110	1536			265	3677	1414
8	Dipa Baruah	92	1238	88	1219	105	1504	23	302	98	1413			406	5676	1384
9	Bidur Chandra Naidu	95	1312	85	1179	103	1443	22	273	93	1353	98	1345	496	6905	1354
10	Debakamal Baruah	67	922	74	1033	58	754	38	531	100	1386	103	1426	440	6052	1345
11	Prasanna Borkakoti	90	1207	93	1326	98	1324	13	185	95	1329	98	1432	487	6803	1334
12	Nimai Roy									101	1404	88	1263	189	2667	1334
13	Nilamoni Hazarika	115	1545	106	1396	28	413	25	351	108	1518	96	1324	478	6547	1309
14	Samarjit Das	108	1523	92	1225	40	567	33	465	99	1401			372	5181	1295
15	Kishore Kumar Deka	99	1368	108	1472	33	432	34	453	103	1443	90	1235	467	6403	1281
16	Bulan Chandra Phukan	110	1566	113	1578	32	442	9	122	93	1333	93	1319	450	6360	1272
17	Purnananda Haloi	114	1504	103	1394	29	385	32	456	91	1252	93	1339	462	6330	1266
18	Manjumoni Phukan	86	1197	48	665	92	1251	16	221	88	1218			330	4552	1264
19	Binapani Sonowal	92	1255	74	1021			16	227	101	1406			283	3909	1261
20	Pradip Das	79	1039	77	1077	108	1459	17	237	95	1348			376	5160	1259
21	Ajit Chandra Kalita	70	973	73	1056	102	1475	15	208	91	1242	98	1350	449	6304	1236
22	Zakir Hussain	98	1319	92	1265			25	359	94	1323	77	1104	386	5370	1220
23	Bichitra Thakur	85	1216	98	1363	56	783	13	188	96	1313			348	4863	1216
24	Jiten Chandra Nath	99	1388	91	1277			18	264	94	1287			302	4216	1205
25	Utpal Talukdar	84	1163	87	1194	112	1551	12	180	91	1261	53	718	439	6067	1190
26	Nitul Dutta	50	693	82	1162	84	1168	34	510	72	1035	104	1489	426	6057	1188
27	Monoranjan Sharma	87	1217	104	1410	37	534	26	356	139	1919			393	5436	1182
28	Nipendra Nath Talukdar	93	1255	85	1130	38	525	27	369	95	1290	88	1233	426	5802	1160
29	Tirtha Nath Baruah	89	1255	89	1248	31	429	28	415	88	1248			325	4595	1149
30	Rupram Baruah	60	849	70	976	87	1257	16	223	88	1239	86	1247	407	5791	1135
31	Abdul Motin	62	862	73	1021	83	1202			75	1065	91	1251	384	5401	1091
32	Bipul Chandra Kalita	89	1231	90	1258	8	115	18	238	84	1216			289	4058	1015
	Total	2782	38098	2819	39069	2018	28160	658	9192	3220	45164	1604	22512	13101	182195	

Weekly Individual Performance of Operators(Completion) from 03/03/03 to 08/03/03

NO.	NAME	03/03		04/03		05/03		06/03		07/03		08/03		Total		Average
		Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Output
1	Ranajit Bhuyan	117	1618	134	1888	115	1538	151	2130	127	1749	144	2011	788	10934	1822
2	Mahendra Chandra Roy	108	1476	108	1538	120	1660	176	2433	170	2303	104	1415	786	10825	1804
3	Aditya Rabha	115	1609	124	1752	113	1488	164	2240	116	1604	150	2061	782	10754	1792
4	Bidur Chandra Naidu	119	1630	128	1809	118	1558			123	1740	114	1587	602	8324	1665
5	Dipa Baruah	111	1541	112	1615	127	1771	114	1631	123	1729	117	1600	704	9887	1648
6	Binapani Sonowal	101	1476	109	1497	123	1686	117	1630			125	1780	575	8069	1614
7	Nitul Dutta	119	1698	129	1819	114	1503	125	1666	104	1458	106	1433	697	9577	1596
8	Harbinda Boro	111	1529	124	1718	97	1286					131	1813	463	6346	1587
9	Jiten Chandra Nath	131	1817	110	1484			111	1562	108	1528	110	1519	570	7910	1582
10	Prasanna Borkakoti	109	1520	134	1835	101	1361	112	1539	120	1677	113	1532	689	9464	1577
11	Kishore Kumar Deka	110	1536	134	1908	106	1444	120	1675	121	1694	82	1159	673	9416	1569
12	Matiram Basumatary	117	1646	115	1591	105	1442	114	1643	133	1865	86	1219	670	9406	1568
13	Bulan Chandra Phukan	114	1641	109	1468	137	1915	30	413					390	5437	1553
14	Sachindra Mohan Bora	113	1552	80	1075	120	1584	125	1727			124	1720	562	7658	1532
15	Pradip Das	88	1233	106	1450	93	1282	148	2016	149	2059	68	976	652	9016	1503
16	Debajyoti Chakraborty	91	1246	124	1791	117	1610	110	1581	102	1390	102	1391	646	9009	1502
17	Manjumoni Phukan	116	1518	123	1652	91	1240	121	1660	96	1363	107	1534	654	8967	1495
18	Utpal Talukdar	109	1520	143	1969	113	1533	116	1652	97	1350	62	880	640	8904	1484
19	Nilamoni Hazarika	118	1617	92	1319									210	2936	1468
20	Monoranjan Sharma	106	1507	120	1626	102	1304	107	1443	115	1616	85	1167	635	8663	1444
21	Nipendra Nath Talukdar	92	1324	110	1545	101	1420	103	1485	107	1504	97	1356	610	8634	1439
22	Bipul Chandra Kalita	105	1502	110	1545	104	1422	106	1500	107	1450	86	1178	618	8597	1433
23	Nimai Roy	92	1334	114	1609	101	1351	16	240					323	4534	1417
24	Purnananda Haloi	57	819	108	1509	102	1416			100	1410	88	1216	455	6370	1416
25	Zakir Hussain	103	1431	96	1368	92	1307	100	1414	65	887	95	1269	551	7676	1396
26	Bichitra Thakur	105	1419	79	1139	115	1600	109	1505	120	1618	74	1031	602	8312	1385
27	Tirtha Nath Baruah	89	1260	106	1532	99	1408					90	1255	384	5455	1364
28	Rupram Baruah	93	1310	96	1331	82	1102	106	1474	90	1265	112	1535	579	8017	1336
29	Samarjit Das	109	1525	70	1031	108	1481	72	1003	118	1674	95	1299	572	8013	1336
30	Ajit Chandra Kalita	49	668							95	1243	99	1363	243	3274	1310
31	Abdul Motin	82	1181	108	1565	80	1156	91	1292	79	1095			440	6289	1258
32	Debakamal Baruah													0	0	0
	Total	3199	44703	3355	46978	2996	40868	2764	38554	2685	37271	2766	38299	17765	246673	

Weekly Individual performance of Operators(Completion) from 10/03/03 to 16/03/03

SL NO.	NAME	10/03		11/03		12/03		13/03		14/03		15/03		Total		Average
		Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Output
1	Ranjit Bhuyan	153	2148	153	2138	151	2155	124	1632			141	1973	722	10046	2009
2	Mahendra Chandra Roy	111	1533	119	1703	142	2004	138	1919			133	1818	643	8977	1795
3	Aditya Rabha	105	1514	110	1552	153	2155	147	2009			104	1508	619	8738	1748
4	Sachindra Mohan Bora	113	1616	133	1835	130	1863	112	1604			108	1548	596	8466	1693
5	Nitul Dutta	112	1501	149	2019	131	1874	87	1261			87	1240	566	7895	1579
6	Harbinda Boro	137	1846	113	1572	112	1536	123	1594			95	1338	580	7886	1577
7	Bidur Chandra Naidu	113	1548	119	1651	118	1665	119	1601			102	1414	571	7879	1576
8	Kishore Kumar Deka	102	1426	126	1692	127	1765	118	1569			86	1190	559	7642	1528
9	Dipa Baruah	124	1757	100	1432	108	1490	99	1414			106	1521	537	7614	1523
10	Jiten Chandra Nath	110	1530	125	1759	105	1527	88	1235			97	1356	525	7407	1481
11	Prasanna Borkakoti	99	1331	118	1632	127	1743	111	1563			86	1132	541	7401	1480
12	Pradip Das	106	1515	129	1704	123	1743	84	1191			87	1241	529	7394	1479
13	Manjumoni Phukan			114	1564	105	1519	119	1565			87	1258	425	5906	1477
14	Ajit Chandra Kalita	98	1346	98	1355	116	1677	103	1435					415	5813	1453
15	Nilamoni Hazarika	113	1640	97	1383	105	1526	98	1383			98	1318	511	7250	1450
16	Monoranjan Sharma	111	1509	108	1453	101	1465	105	1445			88	1223	513	7095	1419
17	Rupram Baruah	117	1538	97	1372	104	1488	109	1475			85	1221	512	7094	1419
18	Binapani Sonowal	124	1719	114	1601	58	830	106	1445			105	1432	507	7027	1405
19	Samarjit Das	88	1201	110	1518	105	1482					98	1339	401	5540	1385
20	Nipendra Nath Talukdar	106	1502	107	1476	109	1525	80	1110			93	1277	495	6890	1378
21	Utpal Talukdar	91	1307			101	1366	97	1327			98	1384	387	5384	1346
22	Purnananda Haloi	100	1424	88	1205	66	892	85	1179			103	1341	442	6041	1328
23	Bipul Chandra Kalita	110	1529	85	1204	102	1449	80	1106			93	1303	470	6591	1318
24	Bichitra Thakur	89	1235	99	1411	104	1479					73	1037	365	5162	1291
25	Abdul Motin	94	1323	89	1238	97	1407	88	1256			88	1215	456	6439	1288
26	Tirha Nath Baruah	102	1420	78	1088	73	1059	48	659			101	1422	402	5648	1255
27	Debajyoti Chakraborty	87	1233	79	1081	112	1563	81	1098			86	1188	445	6163	1233
28	Zakir Hussain	88	1239	79	1062	91	1312	57	797			59	847	374	5257	1168
30	Debakamal Baruah													0	0	0
31	Matiram Basumatary													0	0	0
	Total	2903	40430	2936	40700	3076	43559	2606	35872	0	0	2587	36084	14108	196645	

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Weekly Individual performance of Operators(Completion) from 24/03/03 to 30/03/03

SL NO.	NAME	24/03		25/03		26/03		27/03		28/03		29/03		Total		Average
		Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Output
1	Ranajit Bhuyan	184	2508	160	2292	121	1663			115	1557			580	8020	2673
2	Aditya Rabha	151	2102	137	1960	174	2447	71	1036	136	1935			669	9480	2370
3	Mahendra Chandra Roy	89	1293	162	2241	169	2449	56	790	139	1972			615	8745	2186
4	Sachindra Mohan Bora	150	2113	83	1205	118	1648			79	1056			430	6022	2007
5	Nipendra Nath Talukdar	111	1534	102	1445	111	1550			90	1253			414	5782	1927
6	Harbinda Boro	138	1954	100	1409	135	1946	26	367	123	1703			522	7379	1845
7	Prasanna Borkakoti	119	1723	118	1615	131	1872	48	643	104	1462			520	7315	1829
8	Monoranjan Sharma	103	1444	86	1231	122	1747			77	1041			388	5463	1821
9	Pradip Das	130	1743	106	1536	128	1811	49	690	95	1336			508	7116	1779
10	Matiram Basumatary	113	1527	110	1544	134	1887	32	465	104	1478			493	6901	1725
11	Bidur Chandra Naidu	120	1704	49	657	142	1986	23	310	92	1248			426	5905	1687
12	Purnananda Haloi	100	1350	85	1159	52	748			67	883			304	4140	1656
13	Binapani Sonowal	110	1512	84	1192	84	1240			68	962			346	4906	1635
14	Nilamoni Hazarika	108	1506	74	1035	99	1424			68	925			349	4890	1630
15	Kishore Kumar Deka	110	1443	74	1043	101	1414			56	783			341	4683	1561
16	Nitul Dutta	138	1898	92	1263	117	1624	13	195	81	1128			441	6108	1527
17	Jiten Chandra Nath	115	1529	59	858	95	1354			58	785			327	4526	1509
18	Manjumoni Phukan	108	1514	106	1499	129	1835	24	337	58	823			425	6008	1502
19	Utpal Talukdar	94	1317	105	1472	127	1759	17	238	73	1061			416	5847	1462
20	Bipul Chandra Kalita	104	1458	60	849	80	1134			48	676			292	4117	1372
21	Abdul Motin	103	1513	83	1215	110	1548	14	198	64	924			374	5398	1350
22	Debajyoti Chakraborty	87	1235	62	841	90	1266			52	688			291	4030	1343
23	Bichitra Thakur	94	1240	74	1066	64	927			53	734			285	3967	1322
24	Rupram Baruah	106	1476	88	1263	99	1405	13	181	71	961			378	5286	1322
25	Ajit Chandra Kalita	105	1465	74	1064	103	1458	15	218	71	1036			368	5241	1310
26	Samarjit Das	84	1146	37	511	83	1194			72	977			276	3828	1276
27	Debakamal Baruah	70	944	67	985	74	1042			61	842			272	3813	1271
28	Tirtha Nath Baruah	89	1218	42	622	74	1070			45	620			250	3530	1177
29	Zakir Hussain	50	653	46	651									96	1304	1087
30	Dipa Baruah													0	0	0
31	Sonmani Mudoi*													0	0	0
	Total	3183	44062	2525	35723	3066	43448	401	5668	2220	30849	0	0	11395	159750	

Weekly Individual performance of Operators(Completion) from 31/03/03 to 06/04/03

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NAME	31/03		01/04		02/04		03/04		04/04		05/04		Total		Average
	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Output
1 Ranajit Bhuyan	182	2523	181	2554	208	2894	176	2523	168	2360	163	2341	1078	15195	2533
2 Aditya Rabha	154	2123	188	2592	164	2274	198	2808	158	2234	162	2204	1024	14235	2373
3 Mahendra Chandra Roy	156	2235											156	2235	2235
4 Sachindra Mohan Bora	169	2361	162	2208	189	2616	180	2438	146	2038	117	1541	963	13202	2200
5 Harbinda Boro	141	1928	194	2696	159	2271	145	2048	151	2101	120	1654	910	12698	2116
6 Monoranjan Sharma	164	2195	117	1625	143	2053	137	1932	131	1861	139	1903	831	11569	1928
7 Nitul Dutta	132	1813	114	1613	124	1734	153	2128	141	2023	162	2235	826	11546	1924
8 Samarjit Das	146	2009	135	1922	151	2116	156	2210	108	1500	102	1426	798	11183	1864
9 Bichitra Thakur	134	1847											134	1847	1847
10 Prasanna Borkakoti	145	2035	138	1940	148	2049	166	2296	114	1576	83	1155	794	11051	1842
11 Binapani Sonowal	130	1837	121	1744	132	1863	144	2029	131	1845	97	1398	755	10716	1786
12 Bidur Chandra Naidu	116	1658	136	1870	142	2044	130	1818	130	1861	104	1462	758	10713	1786
13 Pradip Das	123	1729	127	1721	144	2044	145	2016	111	1563	91	1278	741	10351	1725
14 Nipendra Nath Talukdar	134	1804	121	1722	143	2017	132	1843	109	1542	102	1362	741	10290	1715
15 Nilamoni Hazarika	149	2034	127	1758	133	1900	122	1720	111	1539	94	1336	736	10287	1715
16 Kishore Kumar Deka	131	1847	122	1664	147	2074	129	1807	119	1664	88	1230	736	10286	1714
17 Ajit Chandra Kalita	108	1519	118	1652	135	1916	139	1899	113	1596	114	1652	727	10234	1706
18 Jiten Chandra Nath	122	1752	109	1553	144	2026	125	1730	109	1525	105	1411	714	9997	1666
19 Utpal Talukdar	130	1808	130	1806	120	1700	119	1614	126	1772	86	1201	711	9901	1650
20 Debakamal Baruah	149	2053	117	1641	116	1582	145	2027	91	1248	94	1304	712	9855	1643
21 Matiram Basumatary			125	1754	131	1801	123	1676	98	1379	116	1578	593	8188	1638
22 Manjumoni Phukan	103	1464	128	1716	132	1811	119	1647	119	1630	102	1427	703	9695	1616
23 Bipul Chandra Kalita	114	1547	106	1510	128	1838	119	1602	95	1352	95	1253	657	9102	1517
24 Debajyoti Chakraborty	145	2029	98	1437	125	1712	101	1428	94	1252	83	1229	646	9087	1515
25 Purnananda Haloi	118	1655	107	1501	114	1550	112	1571	106	1429	92	1304	649	9010	1502
26 Tirtha Nath Baruah	109	1543	107	1504	112	1550	110	1543	94	1262	93	1301	625	8703	1451
27 Abdul Motin	109	1541	97	1324	95	1323	106	1508	104	1440	110	1536	621	8672	1445
28 Rupram Baruah	91	1303	101	1425	103	1465	110	1536	108	1519	93	1239	606	8487	1415
29 Dipa Baruah													0	0	0
30 Sonmani Mudoi*													0	0	0
31 Zakir Hussain													0		0
Total	3604	50192	3326	46452	3582	50223	3541	49397	3085	43111	2807	38960	19945	278335	

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Weekly Individual performance of Operators(Completion) from 07/04/03 to 13/04/03

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SL No.	NAME	07/04		08/04		09/04		10/04		11/04		12/04		Total		Average
		Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Output
1	Aditya Rabha	183	2511	87	1241	87	1240	94	1255	87	1241	90	1279	628	8767	1461
2	Nilamoni Hazarika	134	1846	122	1715	91	1297	88	1247	90	1272	91	1280	616	8657	1443
3	Sachindra Mohan Bora			144	2037	91	1289	94	1279	95	1263	91	1299	515	7167	1433
4	Mahendra Chandra Roy	152	2185	94	1257	89	1248	91	1275	93	1292	90	1288	621	8545	1424
5	Ranajit Bhuyan	152	2057	93	1285	91	1293	94	1282	100	1298	94	1294	624	8509	1418
6	Binapani Sonowal	127	1754	122	1688	85	1223	90	1267	93	1279	92	1265	609	8476	1413
7	Nipendra Nath Talukdar	122	1670	105	1473	94	1301	94	1285	93	1289	93	1273	601	8291	1382
8	Bidur Chandra Naidu	139	1899	84	1225	89	1236	90	1284	95	1299	92	1289	589	8232	1372
9	Samarjit Das	124	1647	103	1446	94	1296	89	1260	94	1292	91	1291	595	8232	1372
10	Harbinda Boro	137	1959	84	1224	87	1231	90	1245	90	1274	93	1271	581	8204	1367
11	Jiten Chandra Nath	111	1545	114	1564	91	1238	95	1285	93	1293	98	1270	602	8195	1366
12	Kishore Kumar Deka			116	1608	96	1283	93	1300	91	1265	89	1221	485	6677	1335
13	Nitul Dutta	112	1571	50	678	88	1230	90	1294	96	1279	91	1286	527	7338	1334
14	Debakamal Baruah	85	1218	69	943	90	1271	94	1286	89	1249	96	1299	523	7266	1321
15	Manjumoni Phukan	108	1487			90	1239	91	1266	91	1303	92	1295	472	6590	1318
16	Bipul Chandra Kalita			99	1413	92	1278	92	1301	97	1272	90	1299	470	6563	1313
17	Purnananda Haloi	59	830	97	1298	94	1269	95	1268	45	637	91	1259	481	6561	1312
18	Utpal Talukdar	115	1608	90	1231	87	1235	92	1279	91	1259	92	1252	567	7864	1311
19	Tirtha Nath Baruah	107	1528	92	1244	88	1262	96	1291	94	1260	92	1276	569	7861	1310
20	Monoranjan Sharma	116	1564	86	1207	91	1266	94	1256	95	1234			482	6527	1305
21	Matiram Basumatary	106	1478	91	1242	88	1249	92	1268	94	1305	85	1209	556	7751	1292
22	Bichitra Thakur	90	1217	101	1408	91	1271			93	1257	91	1300	466	6453	1291
23	Rupram Baruah	96	1342	92	1301	89	1258	90	1253			90	1269	457	6423	1285
24	Abdul Motin	99	1335	86	1231	87	1240	88	1252	95	1288	91	1260	546	7636	1273
25	Ajit Chandra Kalita	100	1388	90	1271	88	1227	83	1209	86	1252	86	1261	533	7608	1268
26	Pradip Das			87	1232	88	1252	94	1291	94	1248	90	1270	453	6293	1259
27	Prasanna Borkakoti			86	1216	87	1218	90	1263	94	1306	92	1237	449	6240	1248
28	Debajyoti Chakraborty	103	1376	65	905	90	1271	87	1233	91	1267	88	1241	524	7293	1216
29	Dipa Baruah													0	0	0
30	Sonmani Mudoi*													0	0	0
31	Zakir Hussain													0		0
	Total	2677	37045	2549	35583	2513	35211	2470	34274	2459	33773	2473	34333	15141	210219	

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Weekly Individual performance of Operators(Completion) from 14/04/03 to 20/04/03

O.	NAME	14/04		15/04		16/04		17/04		18/04		19/04		Total		Average
		Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Output
1	Ajit Chandra Kalita					96	1306	91	1276	95	1331			282	3913	1304
2	Ranajit Bhuyan							91	1302	93	1295	96	1301	280	3898	1299
3	Aditya Rabha					94	1287	95	1297	99	1300	99	1303	387	5187	1297
4	Sachindra Mohan Bora					96	1298	93	1296	90	1296	94	1291	373	5181	1295
5	Nilamoni Hazarika					93	1291							93	1291	1291
6	Nipendra Nath Talukdar					90	1259	92	1293	95	1311	93	1298	370	5161	1290
7	Debakamal Baruah									94	1299	92	1280	186	2579	1290
8	Bidur Chandra Naidu							93	1288			94	1290	187	2578	1289
9	Mahendra Chandra Roy					91	1294	93	1290	89	1273	93	1293	366	5150	1288
10	Utpal Talukdar					96	1278	88	1286	92	1291	93	1285	369	5140	1285
11	Tirtha Nath Baruah					46	649	94	1295	93	1299	88	1253	321	4496	1285
12	Abdul Motin					92	1265	94	1301	93	1285	93	1280	372	5131	1283
13	Manjumoni Phukan					92	1289	93	1285	91	1265	94	1292	370	5131	1283
14	Bichitra Thakur					90	1290	94	1292			91	1259	275	3841	1280
15	Harbinda Boro					91	1272	91	1280	94	1283	91	1280	367	5115	1279
16	Kishore Kumar Deka					94	1264	91	1286	93	1284	94	1281	372	5115	1279
17	Matiram Basumatary					92	1267	96	1279	92	1284	90	1270	370	5100	1275
18	Jiten Chandra Nath					92	1254	96	1289	94	1278	91	1277	373	5098	1275
19	Pradip Das					89	1273	89	1260	96	1281	90	1273	364	5087	1272
20	Monoranjan Sharma					92	1251	95	1271	92	1280	91	1279	370	5081	1270
21	Rupram Baruah					92	1266	91	1252	93	1311	92	1250	368	5079	1270
22	Prasanna Borkakoti					93	1285	92	1288	91	1289	89	1208	365	5070	1268
23	Bipul Chandra Kalita					96	1274	93	1280	92	1272	86	1234	367	5060	1265
24	Samarjit Das					92	1224	90	1298	92	1296	86	1232	360	5050	1263
25	Nitul Dutta					87	1244	92	1274	94	1259	91	1259	364	5036	1259
26	Binapani Sonowal					88	1224	90	1269	93	1266	91	1262	362	5021	1255
27	Purnananda Haloi					87	1231	88	1276	91	1252	91	1257	357	5016	1254
28	Debajyoti Chakraborty					63	891	95	1311	97	1300	88	1259	343	4761	1190
29	Dipa Baruah													0	0	0
30	Sonmani Mudoi*													0	0	0
31	Zakir Hussain													0	0	0
	Total	0	0	0	0	2224	30726	2400	33414	2328	32180	2381	33046	9333	129366	

Weekly Individual performance of Operators(Completion) from 21/04/03 to 27/04/03

SL NO.	NAME	21/04		22/04		23/04		24/04		25/04		26/04		Total		Average
		Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Output
1	Nipendra Nath Talukdar	97	1323	96	1299	102	1346	94	1362	92	1343	94	1317	575	7990	1332
2	Debajyoti Chakraborty	94	1313	93	1300	94	1303	93	1303	98	1321	94	1312	566	7852	1309
3	Ranajit Bhuyan	90	1299	99	1315	96	1301	90	1301	92	1302	92	1299	559	7817	1303
4	Bidur Chandra Naidu	89	1311	91	1290	93	1296	95	1303	90	1298	94	1287	552	7785	1298
5	Sachindra Mohan Bora	93	1295	94	1290	94	1299	92	1299	91	1294	93	1297	557	7774	1296
6	Kishore Kumar Deka	90	1298	99	1299	93	1295	92	1302	89	1300	92	1275	555	7769	1295
7	Samarjit Das	93	1286	95	1287	93	1299	93	1304	89	1305	91	1288	554	7769	1295
8	Mahendra Chandra Roy	93	1299	95	1288	93	1297	92	1282	92	1293	95	1297	560	7756	1293
9	Rupram Baruah	91	1264	93	1294	94	1335	90	1265	91	1270	90	1316	549	7744	1291
10	Monoranjan Sharma	95	1296	94	1301	92	1290	90	1268	92	1308	91	1277	554	7740	1290
11	Utpal Talukdar	86	1282	90	1292	94	1293	93	1295	93	1291	91	1279	547	7732	1289
12	Binapani Sonowal	91	1290	92	1289	92	1291	91	1283	90	1304	94	1273	550	7730	1288
13	Harbinda Boro			88	1289	90	1289	94	1286	90	1286	93	1289	455	6439	1288
14	Bipul Chandra Kalita	92	1294	97	1313	94	1288	96	1280	88	1260	91	1281	558	7716	1286
15	Debakamal Baruah	94	1288	97	1300	91	1294	95	1276	92	1264	92	1294	561	7716	1286
16	Matiram Basumatary	88	1276	95	1288	93	1293	91	1282	89	1278	89	1296	545	7713	1286
17	Manjumoni Phukan	87	1253	91	1287	95	1298	90	1291	92	1298	93	1279	548	7706	1284
18	Abdul Motin	91	1267	88	1297	94	1295	92	1295	92	1270	89	1279	546	7703	1284
19	Bichitra Thakur	90	1280	92	1281	87	1266	89	1292	91	1312	91	1271	540	7702	1284
20	Nitul Dutta	95	1265	96	1287	46	632	45	646	90	1299	94	1286	466	6415	1283
21	Ajit Chandra Kalita	91	1262	96	1278	93	1298	90	1280			90	1288	460	6406	1281
22	Purnananda Haloi	94	1289	94	1278	90	1276	91	1279	96	1284	94	1275	559	7681	1280
23	Tirtha Nath Baruah			93	1298	91	1292	94	1289	90	1265	87	1254	455	6398	1280
24	Jiten Chandra Nath	92	1271	98	1302	85	1257	93	1288	87	1278			455	6396	1279
25	Prasanna Borkakoti	91	1276	95	1288	92	1287	91	1237	93	1283	95	1296	557	7667	1278
26	Pradip Das	90	1271	92	1286	93	1281	94	1273	93	1269	86	1250	548	7630	1272
27	Nilamoni Hazarika	89	1226	93	1253	91	1285	96	1301	92	1282	90	1273	551	7620	1270
28	Aditya Rabha													0	0	0
29	Dipa Baruah													0	0	0
30	Sonmani Mudoi*													0	0	0
31	Zakir Hussain													0	0	0
	Total	2286	32074	2536	34869	2455	34276	2446	34162	2374	33557	2385	33428	14482	202366	

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Weekly Individual performance of Operators(Completion) from 28/04/03 to 04/05/03

NO.	NAME	28/04		29/04		30/04		01/05		02/05		03/05		Total		Average
		Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Output
1	Nipendra Nath Talukdar	102	1366	96	1322	103	1391	100	1377	97	1327	94	1329	592	8112	1352
2	Aditya Rabha	96	1325	99	1336	91	1334	99	1394	95	1349	98	1366	578	8104	1351
3	Bipul Chandra Kalita	89	1287	93	1273	89	1284	93	1296	110	1515			474	6655	1331
4	Ranajit Bhuyan	91	1300	97	1313	96	1319	91	1296	93	1307	99	1317	567	7852	1309
5	Nilamoni Hazarika	95	1324	88	1287									183	2611	1306
6	Samarjit Das	92	1299	90	1290	94	1310	92	1322	91	1293	96	1311	555	7825	1304
7	Mahendra Chandra Roy	91	1254	95	1283	91	1300	95	1316	99	1363	94	1296	565	7812	1302
8	Tirtha Nath Baruah	94	1296	93	1309	91	1300	96	1296	94	1294			468	6495	1299
9	Sachindra Mohan Bora	92	1297	94	1299	90	1294	97	1299	93	1309	93	1283	559	7781	1297
10	Bidur Chandra Naidu	97	1292	91	1293	95	1299			89	1287	92	1283	464	6456	1291
11	Jiten Chandra Nath	96	1307	89	1293	93	1292	93	1281	92	1287	91	1287	554	7747	1291
12	Monoranjan Sharma	92	1296	89	1258	94	1318	91	1294	92	1289	95	1288	553	7743	1291
13	Utpal Talukdar	97	1294	92	1287	93	1295	91	1298	92	1286	90	1281	555	7741	1290
14	Binapani Sonowal	95	1297	92	1299	90	1298	90	1273	91	1270	95	1293	553	7730	1288
15	Debakamal Baruah	89	1292	95	1282	94	1288	95	1297	90	1287	89	1281	552	7727	1288
16	Kishore Kumar Deka	92	1282	92	1293	92	1296	90	1295	94	1266	91	1289	551	7721	1287
17	Matiram Basumatary	94	1255	90	1279	94	1295	90	1289	92	1292	92	1304	552	7714	1286
18	Ajit Chandra Kalita	89	1292	91	1255	91	1284	92	1284	90	1294	89	1292	542	7701	1284
19	Rupram Baruah	96	1287	96	1295	90	1294	92	1301	88	1255	88	1266	550	7698	1283
20	Harbinda Boro	95	1291	91	1298	91	1297	92	1297	92	1285	84	1219	545	7687	1281
21	Bichitra Thakur	95	1294	91	1294	94	1297	90	1284	89	1296	89	1221	548	7686	1281
22	Purnananda Haloi	92	1280	95	1277	90	1280	97	1295	91	1276	92	1275	557	7683	1281
23	Manjumoni Phukan	92	1255	93	1277	94	1306	88	1254	90	1294	88	1271	545	7657	1276
24	Prasanna Borkakoti	89	1235	96	1308	86	1275	94	1288	90	1270			455	6376	1275
25	Pradip Das	94	1289	91	1264	92	1296	90	1256	91	1260	89	1283	547	7648	1275
26	Abdul Motin	91	1262	95	1276	89	1285	91	1280	87	1236	93	1296	546	7635	1273
27	Debajyoti Chakraborty	91	1331	92	1302	92	1335	93	1270	86	1223	77	1058	531	7519	1253
28	Nitul Dutta	94	1304	94	1258	94	1269	88	1284	75	1070	51	701	496	6886	1252
29	Zakir Hussain	50	724	57	813	90	1297	93	1293	88	1241	74	1040	452	6408	1068
30	Dipa Baruah													0	0	0
31	Sonmani Mudoi*													0	0	0
	Total	2662	36907	2657	36913	2583	36428	2503	35009	2561	36021	2223	31132	15189	212410	

Weekly Individual performance of Operators(Completion) from 05/05/03 to 11/05/03

SL NO	NAME	05/05		06/05		07/05		08/05		09/05		10/05		Total		Average
		Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Output
1 ✓	Nipendra Nath Talukdar											96	1387	96	1387	1387
2	Aditya Rabha	94	1340	114	1502	94	1319	92	1337	95	1349	101	1444	590	8291	1382
3	Mahendra Chandra Roy	97	1336	106	1425	91	1310	93	1321	92	1307	90	1305	569	8004	1334
4 ✓	Rupram Baruah	96	1337	95	1320	99	1364	94	1275	93	1296	100	1394	577	7986	1331
5	Nitul Dutta	97	1329	95	1291	97	1336	91	1302	99	1307	94	1332	573	7897	1316
6	Matiram Basumatary	98	1305	95	1295	94	1324	94	1312	92	1278	92	1307	565	7821	1304
7	Kishore Kumar Deka	92	1326	92	1299	98	1291	94	1294	93	1294	92	1301	561	7805	1301
8	Prasanna Borkakoti	93	1299	95	1293	95	1304	93	1304	91	1298			467	6498	1300
9	Bidur Chandra Naidu	92	1292	96	1299	93	1301	97	1309	94	1303	91	1289	563	7793	1299
10	Samarjit Das	92	1293	92	1303	92	1292	98	1301	88	1293	90	1311	552	7793	1299
11	Ranajit Bhuyan	95	1287	95	1310	94	1301	92	1278	94	1301	92	1305	562	7782	1297
12	Purnananda Haloi	97	1292	96	1302	100	1315	92	1269	95	1296	93	1302	573	7776	1296
13	Manjumoni Phukan	92	1292	92	1286	93	1298	89	1286	92	1300	94	1309	552	7771	1295
14	Bulan Phukan											92	1295	92	1295	1295
15	Harbinda Boro			94	1290	92	1304	91	1295	94	1295	93	1289	464	6473	1295
16	Debakamal Baruah	93	1309	93	1267	89	1265	99	1332	91	1291	95	1299	560	7763	1294
17	Utpal Talukdar	93	1289	92	1298	92	1297	90	1289	91	1291	89	1296	547	7760	1293
18	Nilamoni Hazarika							94	1283	93	1306	91	1279	278	3868	1289
19	Bichitra Thakur	93	1296	92	1280	90	1293	97	1313	93	1286	90	1265	555	7733	1289
20	Monoranjan Sharma	94	1297	93	1300	94	1298	88	1249	94	1273	94	1314	557	7731	1289
21	Sachindra Mohan Bora	97	1299	91	1298	95	1297	90	1297	96	1290	89	1250	558	7731	1289
22	Abdul Motin	89	1290	93	1266	95	1296	91	1244	95	1294	95	1340	558	7730	1288
23	Binapani Sonowal	94	1303	90	1288	95	1300	92	1224	90	1286	96	1315	557	7716	1286
24	Tirtha Nath Baruah	91	1301	100	1294	94	1315	87	1200	93	1298	89	1304	554	7712	1285
25	Ajit Chandra Kalita	92	1293	92	1259	92	1286	92	1306	90	1253	91	1314	549	7711	1285
26	Jiten Chandra Nath	92	1285	87	1235	99	1294	95	1290	91	1294	92	1301	556	7699	1283
27	Pradip Das			89	1261	95	1285	91	1295	97	1296	92	1265	464	6402	1280
28	Bipul Chandra Kalita			92	1276	97	1310	86	1202	87	1261	90	1257	452	6306	1261
29	Zakir Hussain					95	1294	45	633	92	1283	90	1280	322	4490	1123
30	Debajyoti Chakraborty	93	1318	94	1330	93	1290	74	998	75	1054	44	629	473	6619	1103
31	Dipa Baruah													0	0	0
32	Sonmani Mudoj													0	0	0
	Total	2156	30008	2455	33867	2547	35179	2521	35038	2580	35973	2637	37278	14896	207343	

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Weekly Individual performance of Operators(Completion) from 12/05/03 to 18/05/03

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	NAME	12/05		13/05		14/05		15/05		16/05		17/05		Total		Average
		Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Output
1	Aditya Rabha	102	1420	95	1344	100	1384	102	1372	110	1412	101	1364	610	8296	1383
2	Nipendra Nath Talukdar	104	1449	91	1308			98	1354	96	1324	91	1328	480	6763	1353
3	Jiten Chandra Nath	93	1362	97	1313					98	1306	101	1333	389	5314	1329
4	Debajyoti Chakraborty											96	1316	96	1316	1316
5	Nilamoni Hazarika	101	1443	90	1271			92	1282	95	1282	92	1298	470	6576	1315
6	Mahendra Chandra Roy	92	1331	95	1311	95	1320	100	1302	96	1281	100	1330	578	7875	1313
7	Rupram Baruah	96	1389	93	1313	95	1365	99	1240	96	1306	91	1247	570	7860	1310
8	Purnananda Haloi	48	670	91	1279			100	1319	95	1308	89	1294	423	5870	1304
9	Ranajit Bhuyan	92	1277	91	1309			92	1310	97	1319	91	1302	463	6517	1303
10	Bipul Chandra Kalita							96	1297	96	1301	99	1312	291	3910	1303
11	Harbinda Boro	96	1297	94	1298	95	1299	98	1303	97	1296	97	1301	577	7794	1299
12	Tirtha Nath Baruah	95	1298	92	1290			99	1299	95	1298			381	5185	1296
13	Manjumoni Phukan	95	1358	88	1215	95	1300	103	1333	93	1286	94	1281	568	7773	1296
14	Prasanna Borkakoti	90	1293	93	1312	94	1318	107	1305	86	1248			470	6476	1295
15	Sachindra Mohan Bora	88	1278	92	1298	92	1299	101	1296	93	1299	95	1299	561	7769	1295
16	Monoranjan Sharma	89	1298	44	607	94	1322	107	1301	92	1298			426	5826	1295
17	Bidur Chandra Naidu	92	1241	96	1293	92	1310	103	1301	97	1323	95	1294	575	7762	1294
18	Utpal Talukdar	92	1294	92	1290	94	1294	101	1293	93	1286	98	1289	570	7746	1291
19	Kishore Kumar Deka	45	651	89	1271			94	1302	93	1294	96	1290	417	5808	1291
20	Matiram Basumatary							100	1293	96	1298	99	1279	295	3870	1290
21	Nitul Dutta	102	1355	89	1216	93	1299	95	1272	95	1308	100	1290	574	7740	1290
22	Pradip Das	92	1292	89	1253	96	1326	100	1284	96	1281	93	1298	566	7734	1289
23	Debakamal Baruah	91	1296	93	1289			97	1260	96	1319	87	1272	464	6436	1287
24	Bulan Phukan	89	1243	90	1300			92	1292	101	1296	93	1300	465	6431	1286
25	Ajit Chandra Kalita	93	1296	94	1302	97	1334	99	1277	93	1253	90	1217	566	7679	1280
26	Abdul Motin	90	1301	94	1288			107	1285	92	1242	94	1275	477	6391	1278
27	Binapani Sonowal	92	1301	94	1273			96	1297	97	1296	89	1209	468	6376	1275
28	Samarjit Das	89	1291	86	1234			92	1286	96	1291	88	1259	451	6361	1272
29	Bichitra Thakur	91	1275	88	1254			96	1320	92	1171	91	1315	458	6335	1267
30	Zakir Hussain	93	1312	87	1221			93	1238	33	480			306	4251	1063
31	Dipa Baruah													0	0	0
32	Sonmani Mudoi													0	0	0
	Total	2432	34311	2427	33952	1232	17170	2759	36313	2705	36702	2450	33592	14005	192040	

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Weekly Individual performance of Operators(Completion) from 19/05/03 to 25/05/03

SL NO.	NAME	19/05		20/05		21/05		22/05		23/05		24/05		Total		Average
		Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Output
1	Nipendra Nath Talukdar	103	1426	98	1360			99	1390	93	1319	102	1436	1495	6931	1386
2	Aditya Rabha	102	1361	103	1409			99	1388	89	1267	97	1354	490	6779	1356
3	Debajyoti Chakraborty	93	1315	92	1320			93	1332	96	1333	98	1398	472	6698	1340
4	Samarjit Das	92	1302	96	1362			93	1345	93	1294	91	1329	465	6632	1326
5	Jiten Chandra Nath	97	1327	93	1291			96	1336	96	1325	95	1329	477	6608	1322
6	Zakir Hussain			94	1307			95	1307	93	1321	95	1336	1377	65271	1318
7	Binapani Sonowal			98	1318			95	1334	95	1307	92	1301	380	5260	1315
8	Bipul Chandra Kalita	91	1294	94	1312			91	1325	93	1327	93	1300	462	6558	1312
9	Ranajit Bhuyan			90	1302			95	1338	90	1300	95	1300	370	5240	1310
10	Matiram Basumatary	91	1307	98	1307			92	1294	96	1312	94	1329	471	6549	1310
11	Mahendra Chandra Roy			94	1343			99	1359	91	1263	90	1272	374	5237	1309
12	Tirtha Nath Baruah	90	1309	94	1308			95	1306	92	1297	93	1312	464	6532	1306
13	Ajit Chandra Kalita	91	1303	96	1318			92	1298					279	3919	1306
14	Bulan Phukan			92	1300			92	1321	94	1306	91	1294	369	5221	1305
15	Nilamoni Hazarika	92	1298	95	1304			97	1315	92	1301	92	1307	468	6525	1305
16	Kishore Kumar Deka	91	1293	93	1292			93	1300	90	1295	97	1318	464	6498	1300
17	Bichitra Thakur			93	1294			100	1356	91	1274	90	1271	374	5195	1299
18	Purnananda Haloi	92	1306	90	1287			92	1298	92	1308	94	1292	460	6491	1298
19	Sachindra Mohan Bora	94	1302	99	1299			95	1286	92	1298	93	1300	473	6485	1297
20	Bidur Chandra Naidu	99	1314	92	1325			94	1307	84	1212	97	1321	466	6479	1296
21	Pradip Das	93	1304	93	1319			93	1339	90	1210	89	1294	458	6466	1293
22	Prasanna Borkakoti	95	1315	89	1288			94	1279	91	1258	93	1296	462	6436	1287
23	Manjumoni Phukan	96	1347	87	1276			90	1288	87	1223	92	1286	452	6420	1284
24	Abdul Motin	90	1247	92	1296			93	1304	92	1252	94	1300	461	6399	1280
25	Rupram Baruah	99	1340	96	1327			94	1299	74	1009	95	1393	458	6368	1274
26	Utpal Talukdar	91	1277	91	1295			90	1289	83	1208	91	1299	446	6368	1274
27	Harbinda Boro	93	1324	93	1294			90	1244	85	1212	91	1281	452	6355	1271
28	Debakamal Baruah	72	986	91	1288			92	1308	95	1301	96	1336	446	6219	1244
29	Nitul Dutta	93	1292	90	1311			98	1317	56	817	100	1403	437	6140	1228
30	Dipa Baruah													0	0	0
31	Monoranjan Sharma													0	0	0
32	Sonmani Mudoi													0	0	0
	Total	2140	29889	2716	38052	0	0	2731	38202	2505	35149	2630	36987	12722	178279	

Weekly Individual performance of Operators(Completion) from 26/05/03 to 01/06/03

SL NO.	NAME	26/05		27/05		28/05		29/05		30/05		31/05		Total		Average
		Batch	Foms	Batch	Foms	Batch	Foms	Batch	Foms	Batch	Foms	Batch	Foms	Batch	Foms	Output
1	Aditya Rabha	108	1384	102	1423	99	1377	98	1377	98	1392	99	1392	604	8345	1391
2	Ranjit Bhuyan	104	1388	98	1380	105	1391	103	1386	97	1379	97	1398	604	8322	1387
3	Mahendra Chandra Roy	103	1361	98	1389	100	1363	99	1385	96	1391	100	1397	596	8286	1381
4	Nipendra Nath Talukdar	104	1398	109	1410	102	1398	98	1291	93	1336	102	1415	608	8248	1375
5	Sachindra Mohan Bora	103	1380	106	1395	103	1384	94	1277	96	1309	99	1393	601	8138	1356
6	Nitul Dutta	102	1301	106	1430	100	1278	101	1390	94	1303	101	1407	604	8109	1352
7	Bidur Chandra Naidu	106	1310	94	1306	96	1287	96	1320	95	1302	96	1360	583	7885	1314
8	Manjumoni Phukan	98	1300	93	1306	86	1248			96	1314	89	1325	462	6493	1299
9	Prasanna Borkakoti	96	1291	97	1307	96	1376	96	1308	93	1282	87	1224	565	7788	1298
10	Abdul Motin	98	1291	98	1327	98	1267	91	1290	91	1312	89	1254	565	7741	1290
11	Matiram Basumatary	98	1285	99	1274	97	1280	95	1309	91	1268	90	1295	570	7711	1285
12	Pradip Das	97	1274	98	1329	98	1302	92	1303	89	1275	87	1222	561	7705	1284
13	Ajit Chandra Kalita	94	1284	90	1308	88	1261	94	1284	90	1260	90	1305	546	7702	1284
14	Nilamoni Hazarika	98	1316	99	1316	99	1384	67	912	99	1339	109	1409	571	7676	1279
15	Harbinda Boro	96	1309	97	1299	85	1202	99	1290	92	1285	95	1284	564	7669	1278
16	Rupram Baruah	100	1317	96	1323	90	1220	92	1271	84	1183	93	1326	555	7640	1273
17	Utpal Talukdar	96	1288	96	1287	93	1291	95	1296	89	1272	85	1202	554	7636	1273
18	Jiten Chandra Nath	100	1348	101	1380	95	1329	89	1238	61	852	104	1428	550	7575	1263
19	Binapani Sonowal	100	1302	98	1304	99	1311	82	1112	85	1170	101	1372	565	7571	1262
20	Bulan Phukan	102	1296	95	1320	96	1307	84	1080	80	1124	104	1432	561	7559	1260
21	Kishore Kumar Deka	95	1295	100	1335	98	1299	95	1304	63	904	92	1292	543	7429	1238
22	Bichitra Thakur	95	1279	95	1277	106	1414	78	1016	74	1024			448	6010	1202
23	Samarjit Das	96	1306	94	1322	98	1300	57	720	87	1219	96	1318	528	7185	1198
24	Tirtha Nath Baruah	102	1309	88	1219	100	1361	53	762	83	1105	101	1362	527	7118	1186
25	Purnananda Haloi	97	1307	91	1288	97	1295	72	1009	62	865	93	1314	512	7078	1180
26	Bipul Chandra Kalita	94	1277	90	1246	96	1316	73	945	56	778	93	1321	502	6883	1147
27	Zakir Hussain	100	1294	90	1289	97	1325	50	753	62	844	92	1268	491	6773	1129
28	Debajyoti Chakraborty	94	1275	95	1291	95	1311	46	601	56	777	112	1512	498	6767	1128
29	Debakamal Baruah	101	1304	85	1157	95	1255	54	752	75	1021	90	1256	500	6745	1124
30	Dipa Baruah													0	0	0
31	Monoranjana Sharma													0	0	0
32	Sonmani Mudoi													0	0	0
	Total	2877	38069	2798	38237	2807	38132	2343	31981	2427	33885	2686	37483	15938	217787	

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16 Weekly Individual performance of Operators(Completion) from 02/06/03 to 03/06/03

SL NO.	NAME	02/06		03/06		04/06		05/06		06/06		07/06		Total		Average
		Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Output
1	Monoranjana Sharma									105	1406	106	1470	211	2876	1438
2	Nipendra Nath Talukdar	104	1402	106	1363	109	1399	103	1408	109	1518	107	1496	638	8586	1431
3	Nitul Dutta	108	1392	108	1359	112	1409	109	1398	107	1503	100	1398	644	8459	1410
4	Aditya Rabha	110	1409	109	1397	107	1393	106	1387	104	1435	103	1422	639	8443	1407
5	Mahendra Chandra Roy	104	1410	106	1398	77	1070	100	1395	121	1629	89	1239	597	8141	1404
6	Ranajit Bhuyan	101	1389	111	1394	109	1393	106	1393	99	1397	102	1399	628	8365	1394
7	Nilamoni Hazarika	101	1323	102	1318	98	1348	100	1342	108	1502	107	1436	616	8269	1378
8	Sachindra Mohan Bora	105	1388	104	1323	83	1049	107	1397	98	1397	105	1397	602	7951	1371
9	Rupram Baruah	91	1221			78	1014	103	1377	103	1415	109	1488	484	6515	1357
10	Binapani Sonowal	94	1241	104	1377	98	1344			100	1381	105	1421	501	6764	1353
11	Bulan Phukan	99	1338	106	1336	87	1207	101	1385	100	1412	100	1422	593	8100	1350
12	Debakamal Baruah	96	1344	85	1169	108	1421	108	1385	99	1381	100	1375	596	8075	1346
13	Jiten Chandra Nath	100	1371	100	1315	94	1320	100	1337	99	1371			493	6714	1343
14	Bidur Chandra Naidu	94	1255	98	1247	88	1078			105	1429	103	1410	488	6419	1337
15	Ajit Chandra Kalita	94	1257	99	1294	78	1036	107	1381	95	1325	101	1429	574	7722	1331
16	Zakir Hussain	94	1232	92	1267	89	1208	105	1391	105	1452	99	1392	584	7942	1324
17	Pradip Das	105	1326	103	1276	81	1089	105	1366	91	1307	95	1305	580	7669	1322
18	Samarjit Das	101	1297	98	1333	73	1013	98	1314	114	1559	101	1387	585	7903	1317
19	Matiram Basumatary	90	1284	109	1309	77	1017	96	1311	101	1360	93	1356	566	7637	1317
20	Prasanna Borkakoti	104	1313	108	1294	93	1227	101	1346	100	1376	99	1340	605	7896	1316
21	Tirtha Nath Baruah	96	1219	98	1254	91	1216	106	1407	103	1432	98	1341	592	7869	1312
22	Bichitra Thakur	98	1266	95	1313	96	1232	98	1322	95	1310	101	1381	583	7824	1304
23	Purnananda Haloi	99	1277	99	1279	96	1302	96	1295	97	1312	96	1335	583	7800	1300
24	Kishore Kumar Deka	98	1276	98	1292	97	1292	103	1295	97	1308	94	1325	587	7798	1298
25	Manjumoni Phukan	98	1288	88	1220	71	1019	93	1315	95	1361			445	6203	1292
26	Harbinda Boro	97	1238	101	1298	99	1300	99	1300	94	1311	95	1312	486	6459	1292
27	Utpal Talukdar	98	1268	103	1298	80	1003	101	1308	93	1300	96	1297	571	7474	1289
28	Abdul Motin	102	1251	103	1286	82	1049							287	3586	1281
29	Bipul Chandra Kalita	94	1267	107	1300	82	1092	103	1320	97	1345	99	1357	582	7681	1280
30	Debajyoti Chakraborty	88	1137	94	1224	82	1084	96	1298	99	1360	98	1351	557	7454	1242
31	Dipa Baruah													0	0	0
32	Sonmani Mudoi													0	0	0
	Total	2863	37679	2834	36533	2516	33324	2650	35173	2933	40594	2701	37281	16497	220584	

Weekly Individual performance of Operators(Completion) from 09/06/03 to 15/06/03

SL NO.	NAME	09/06		10/06		11/06		12/06		13/06		14/06		Total		Average
		Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Output
1✓	Nipendra Nath Talukdar	111	1497	107	1461	106	1476	111	1538	108	1513	105	1443	648	8928	1488
2	Jiten Chandra Nath	107	1488	97	1378	104	1417	107	1494	108	1495	112	1484	635	8756	1459
3	Binapani Sonowal	103	1406	107	1468	105	1434	111	1444	100	1472	103	1453	629	8677	1446
4	Ranajit Bhuyan	101	1433	105	1443	101	1448	102	1437	103	1449	103	1464	615	8674	1446
5	Bulan Phukan	101	1423	103	1449	103	1422	103	1441	106	1465	105	1406	621	8606	1434
6	Aditya Rabha	104	1425	104	1456	104	1430	100	1427	106	1430	108	1411	626	8579	1430
7	Debakamal Baruah	102	1404	101	1421	103	1428	113	1516	101	1374	99	1396	619	8539	1423
8	Nilamoni Hazarika	102	1416	103	1424	101	1423	106	1471	100	1399	97	1361	609	8494	1416
9	Samarjit Das	102	1398	101	1426	102	1416	103	1429	100	1428	99	1396	607	8493	1416
10	Bichitra Thakur	93	1316	108	1525	92	1283	104	1463	110	1470	102	1396	609	8453	1409
11	Nitul Dutta	72	1005	113	1537	100	1392	108	1504	108	1515	107	1495	605	8448	1457
12	Sachindra Mohan Bora	81	1079	98	1397	107	1498	102	1490	104	1499	108	1459	600	8422	1452
13	Purnananda Haloi	103	1376	101	1387	97	1355	103	1453	101	1415	99	1389	604	8375	1396
14	Kishore Kumar Deka	102	1389	99	1376	101	1401	98	1400	99	1376	100	1387	599	8329	1388
15	Bidur Chandra Naidu	73	1013	103	1452	98	1382	106	1494	99	1396	103	1443	582	8180	1410
16	Tirtha Nath Baruah	100	1385	101	1426	88	1208	105	1419	101	1413	88	1257	583	8108	1351
17	Monoranjan Sharma	78	1099	101	1368	96	1400	98	1384	99	1394	102	1416	574	8061	1390
18✓	Rupram Baruah	73	1012	104	1446	97	1330	99	1405	97	1399	94	1338	564	7930	1367
19	Matiram Basumatary	70	938	105	1433	99	1411	100	1382	99	1366	98	1398	571	7928	1367
20	Mahendra Chandra Roy	62	847	100	1383	100	1390	101	1381	104	1380	101	1402	568	7783	1342
21	Pradip Das	71	966	95	1362	94	1311	94	1326	97	1357	99	1380	550	7702	1328
22	Ajit Chandra Kalita	73	1031	92	1315	94	1347	94	1330	95	1313	95	1338	543	7674	1323
23	Abdul Motin	69	950	94	1302	90	1306	97	1325	90	1274	96	1361	536	7518	1296
24	Harbinda Boro	58	842	91	1302	93	1291	94	1304	95	1318	93	1303	524	7360	1269
25	Debajyoti Chakraborty			99	1394	104	1473	105	1463	101	1441	100	1400	509	7171	1434
26	Zakir Hussain	100	1375	102	1424	98	1394	115	1494	103	1454			518	7141	1428
27	Bipul Chandra Kalita	101	1398	100	1378	98	1375	103	1459	103	1443			505	7053	1411
28	Manjumoni Phukan			98	1422	97	1309	97	1383	90	1307	98	1400	480	6821	1421
29	Utpal Talukdar	65	949	94	1295			94	1287	94	1315	93	1306	440	6152	1282
30	Prasanna Borkakoti	73	1008	96	1383									169	2391	1328
31	Dipa Baruah													0	0	0
32	Sonmani Mudoi													0	0	0
	Total	2450	33868	3022	42233	2772	38750	2973	41343	2921	40870	2707	37682	16845	234746	

Weekly Individual performance of Operators(Completion) from 16/06/03 to 22/06/03

Sl. No.	NAME	16/06		17/06		18/06		19/06		20/06		21/06		Total		Average
		Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Output
1	Ranajit Shuyan	111	1512	113	1533	109	1562	111	1561	112	1565	114	1583	670	9316	1553
2	Binapani Sonowal	105	1475	111	1459	110	1520	101	1374	90	1277	106	1500	623	8605	1484
3	Nipendra Nath Talukdar	107	1490	117	1580	115	1621	99	1399	87	1250	110	1497	635	8837	1473
4	Nilamoni Hazarika	105	1463	104	1447	103	1432	96	1383	93	1315	111	1474	612	8514	1468
5	Kishore Kumar Deka	103	1438	101	1415	104	1416	102	1436	102	1383	100	1416	612	8504	1466
6	Sachindra Mohan Bora	107	1481	109	1494	110	1513	106	1511	94	1322			526	7321	1464
7	Debajyoti Chakraborty	100	1391	100	1409	109	1533	100	1346	95	1316			504	6995	1457
8	Bidur Chandra Naidu	102	1447	103	1440	101	1392	107	1468	103	1458	99	1431	615	8636	1439
9	Jiten Chandra Nath	108	1506	103	1490	110	1520	96	1327	68	961	105	1522	590	8326	1436
10	Manjumoni Phukan	104	1441	100	1412	98	1419	100	1437	103	1460	98	1440	603	8609	1435
11	Bichitra Thakur	101	1452	98	1349	101	1417	97	1376	82	1179	113	1536	592	8309	1433
12	Aditya Rabha	104	1436	100	1427	102	1421	104	1431	102	1430	103	1440	615	8585	1431
13	Nitul Dutta	106	1445	102	1459	105	1467	103	1411	100	1436	93	1344	609	8562	1427
14	Purnananda Haloi	101	1420	104	1421	100	1409	103	1429	105	1463	99	1393	612	8535	1423
15	Monoranjan Sharma	97	1392	105	1418	102	1407	101	1443	72	1028	109	1527	586	8215	1416
16	Tirtha Nath Baruah	102	1450	95	1348	101	1407	95	1302	73	1035	109	1514	575	8056	1389
17	Bulan Phukan	103	1399	100	1436	111	1481	96	1360	62	863	109	1508	581	8047	1387
18	Prasanna Borkakoti					99	1403	100	1384	99	1404	97	1358	395	5549	1387
19	Pradip Das	99	1374	98	1398	100	1372	99	1375	101	1396	100	1408	597	8323	1387
20	Mahendra Chandra Roy	98	1380	101	1434	100	1385	101	1384	100	1370	97	1358	597	8311	1385
21	Matiram Basumatary	94	1315	109	1421	103	1406	98	1407	102	1398	93	1341	599	8288	1381
22	Samarjit Das	99	1417	108	1447	103	1431	83	1213	71	1019	101	1424	565	7951	1371
23	Zakir Hussain	109	1515	106	1441	97	1369	83	1129	89	1214	90	1232	574	7900	1362
24	Bipul Chandra Kalita	104	1415	102	1369	105	1432	87	1266	68	925	101	1412	567	7819	1348
25	Utpal Talukdar	98	1333	94	1329	94	1326	96	1336	97	1331	96	1352	575	8007	1335
26	Abdul Motin	95	1311	97	1323	94	1328	98	1362	98	1327	91	1310	573	7961	1327
27	Rupram Baruah	93	1288	91	1300	93	1316	90	1290	104	1500	88	1256	559	7950	1325
28	Ajit Chandra Kalita	93	1333	91	1313	92	1315	96	1346	96	1336	90	1294	558	7937	1323
29	Harbinda Boro	91	1293	96	1304	93	1272	92	1309	92	1321	96	1332	560	7831	1305
30	Debakamal Baruah	87	1225	86	1175	113	1556	89	1222	72	1003	94	1288	541	7469	1288
31	Dipa Baruah													0	0	0
32	Sonmani Mudoi													0	0	0
	Total	2926	40837	2944	40791	3077	42848	2929	41017	2732	38285	2812	39490	17420	243268	

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Weekly Individual performance of Operators(Completion) from 23/06/03 to 29/06/03

SL NO.	NAME	23/06		24/06		25/06		26/06		27/06		28/06		Total		Average
		Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Output
1	Ranajit Bhuyan	113	1601	110	1555	113	1591	101	1439	115	1598	115	1620	667	9404	1650
2	Rupendra Nath Talukdar	112	1474	78	1101	113	1604	119	1650	108	1533	101	1420	531	8782	1541
3	Sachindra Mohan Bora	105	1506			108	1524	110	1553	110	1536	109	1501	542	7620	1524
4	Binapani Sonowal	99	1409	75	1019	109	1530	107	1511	113	1607	116	1597	619	8673	1522
5	Bulan Phukan	105	1508	75	1063	102	1485	101	1422	112	1621	110	1553	605	8652	1518
6	Kishore Kumar Deka	102	1463	83	1195	110	1568	104	1452	101	1459	101	1383	601	8520	1495
7	Niamoni Hazarika	106	1508	74	1030	103	1426	106	1501	108	1533	103	1418	600	8416	1476
8	Bichitra Thakur	97	1363	74	1023	106	1562			102	1412	115	1636	597	8278	1452
9	Samarjit Das	88	1207	73	1013	114	1582	105	1428	102	1412	115	1636	597	8278	1452
10	Honoranjan Sharma	108	1521	97	1312	110	1575	92	1267	103	1455	110	1563	620	8693	1449
11	Purnananda Haloi	101	1431	75	1056	103	1475	100	1402	105	1503	102	1384	586	8251	1448
12	Edur Chandra Naidu	103	1432	102	1423	100	1425	105	1479	103	1480	98	1400	611	8639	1440
13	Zakir Hussain	100	1400	65	913	103	1516	105	1444	102	1485	102	1448	577	8206	1440
14	Debajyoti Chakraborty	96	1373	66	946	107	1524	97	1384	107	1524	105	1452	578	8203	1439
15	Manjumoni Phukan	99	1441	102	1436	96	1410	100	1451	102	1486	98	1408	597	8632	1439
16	Mahendra Chandra Roy	100	1433	102	1420	101	1377	101	1396	99	1404	99	1386	602	8416	1403
17	Pradip Das	96	1376	100	1393	101	1439	102	1400	101	1411	98	1397	598	8416	1403
18	Debakamal Baruah	97	1312	80	1120	96	1418	93	1276	86	1206	115	1612	567	7944	1394
19	Natiram Basumatary	100	1431	99	1407	102	1422	103	1429	97	1350	92	1315	593	8354	1392
20	Ben Chandra Nath											98	1374	98	1374	1374
21	Prasanna Borkakoti	103	1451	103	1427	93	1323	100	1402	99	1369	89	1256	587	8228	1371
22	Rupram Baruah	93	1346	95	1357	98	1414	110	1443	94	1311	90	1302	580	8173	1362
23	Sipul Chandra Kalita	93	1354	68	966	100	1435	98	1374	99	1329	92	1285	550	7743	1358
24	Nitul Dutta	100	1383	10	1385	99	1413	105	1476	86	1206	90	1285	490	8148	1358
25	Ajit Chandra Kalita	96	1349	96	1360	94	1365	100	1366	95	1341	89	1285	570	8066	1344
26	Upal Talukdar	93	1331	92	1329	92	1340	98	1342	95	1331	94	1345	564	8018	1336
27	Tartha Nath Baruah	100	1406	38	546	104	1444	100	1452	108	1521	87	1234	537	7603	1334
28	Abdul Motin	92	1327	96	1348	98	1362	93	1340	94	1339	90	1278	563	7994	1332
29	Harbinda Boro	91	1304	97	1322	92	1324	98	1356	96	1354	85	1230	559	7890	1315
30	Aditya Rabha													0	0	0
31	Dipa Baruah													0	0	0
32	Sanmani Mudoi													0	0	0
	Total	2688	39440	2225	32465	2867	40873	2753	38435	2740	38704	2793	39367	16066	229284	

Weekly Individual performance of Operators(Completion) from 30/06/03 to 06/07/03

	NAME	30/06		01/07		02/07		03/07		04/07		05/07		Total		Average
		Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Output
1	Ranajit Bhuyan	114	1619	112	1597	111	1588	114	1594	118	1662	117	1586	686	9646	1608
2	Aditya Rabha	103	1476	111	1528	100	1416	104	1442	112	1587	97	1439	627	8888	1532
3	Jib Chandra Nath	104	1468	110	1539	115	1536	108	1549	112	1598	108	1479	657	9169	1528
4	Nipendra Nath Talukdar	102	1423	108	1494	112	1548	115	1547	114	1635	94	1341	645	8988	1498
5	Monoranjan Sharma	105	1477	110	1509	85	1211	101	1435	101	1447	108	1462	610	8541	1473
6	Prasanna Borkakoti	93	1324	112	1556	98	1346	105	1437	104	1444	104	1425	616	8532	1471
7	Binapani Sonowal	103	1470	101	1421	102	1418	110	1504	110	1533	102	1433	628	8779	1463
8	Sachindra Mohan Bora	109	1513	109	1531	115	1536	114	1532	107	1553	86	1108	640	8773	1462
9	Bulan Phukan	106	1424	97	1416	109	1453	107	1482	107	1466	111	1525	637	8766	1461
10	Kishore Kumar Deka	107	1410	106	1449	105	1459	105	1469	103	1458	105	1415	631	8660	1443
11	Zakir Hussain	89	1249	105	1499	106	1487	106	1496	101	1393	111	1531	618	8655	1443
12	Mahendra Chandra Roy			104	1417	92	1266	101	1372	98	1400	103	1406	498	6861	1429
13	Pradip Das	96	1337	101	1430	98	1297	101	1400	96	1378	97	1417	589	8259	1424
14	Purnananda Haloi	96	1373	110	1485	96	1313	111	1492	109	1481	100	1391	622	8535	1423
15	Abdul Motin	89	1263	102	1404	96	1346					95	1336	382	5349	1408
16	Matiram Basumatary	93	1293	106	1453	90	1246	99	1368	102	1458	92	1303	582	8121	1400
17	Manjumoni Phukan	90	1326									101	1462	191	2788	1394
18	Samarjit Das	101	1386	95	1368	92	1288	109	1552	97	1376	97	1382	591	8352	1392
19	Nilamoni Hazarika	99	1423	95	1291	99	1413	102	1426	106	1436	95	1339	596	8328	1388
20	Debakamal Baruah	80	1124	105	1473	84	1152	120	1678	88	1174	121	1703	598	8304	1384
21	Bidur Chandra Naidu	90	1268									108	1495	198	2763	1382
22	Ajit Chandra Kalita	88	1232	97	1353	94	1302	92	1280	104	1471	97	1361	572	7999	1379
23	Bipul Chandra Kalita	92	1311	109	1523	99	1412	102	1388	98	1408	87	1221	587	8263	1377
24	Rupram Baruah	89	1288	111	1439	72	1007	105	1473	98	1355	98	1408	573	7970	1374
25	Harbinda Boro	92	1322	93	1326	93	1243	97	1336	94	1330	98	1365	567	7922	1366
26	Utpal Talukdar	95	1319	96	1356	85	1211	93	1280	94	1359	101	1366	564	7891	1361
27	Nitul Dutta	62	883	95	1347	86	1209	98	1362	119	1674	101	1413	561	7888	1360
28	Debajyoti Chakraborty	90	1244	103	1423	90	1251	101	1412	95	1354	82	1118	561	7802	1300
29	Tirtha Nath Baruah	78	1106	80	1122	87	1257	95	1327	97	1347	89	1230	526	7389	1232
30	Bichitra Thakur													0	0	0
31	Dipa Baruah													0	0	0
32	Sonmani Mudoi													0	0	0
	Total	2655	37351	2783	38749	2611	36211	2715	37633	2684	37777	2905	40460	16353	228181	

Weekly Individual performance of Operators(Completion) from 07/07/03 to 13/07/03

SL NO.	NAME	07/07		08/07		09/07		10/07		11/07		12/07		Total		Average
		Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Output
1	Ranajit Bhuyan	111	1530	121	1665	120	1690	119	1671	110	1451	109	1517	690	9524	1587
2	Nipendra Nath Talukdar	110	1515	107	1531	114	1595	111	1502	92	1269	102	1358	636	8770	1462
3	Jiten Chandra Nath	106	1483	103	1444	90	1258	116	1546	98	1362	111	1524	624	8617	1436
4	Aditya Rabha	107	1463	107	1503	104	1447	105	1489	102	1408	93	1285	618	8595	1433
5	Pradip Das	98	1424	98	1429	97	1413	97	1374	117	1670	86	1257	593	8567	1428
6	Kishore Kumar Deka	88	1267	111	1581	97	1399	106	1547	100	1368	102	1394	604	8556	1426
7	Nitul Dutta	102	1488	93	1331	102	1405	107	1478					404	5702	1426
8	Bulan Phukan	103	1460	105	1467	105	1479	106	1481	86	1223	94	1283	599	8393	1399
9	Prasanna Borkakoti	102	1429	102	1458	112	1528	99	1363	95	1341	88	1253	598	8372	1395
10	Purnananda Haloi	99	1324	105	1482	103	1414	100	1411	94	1333	103	1402	604	8366	1394
11	Sachindra Mohan Bora	110	1533	109	1530	111	1529	107	1445	87	1196	86	1129	610	8362	1394
12	Nilamoni Hazarika	110	1523	97	1313	97	1422	107	1500	96	1309	92	1261	599	8328	1388
13	Monoranjan Sharma	98	1411	105	1530	106	1503	95	1357	70	1013	109	1464	583	8278	1380
14	Binapani Sonowal	95	1354	103	1434	106	1518	104	1445	82	1172	94	1342	584	8265	1378
15	Matiram Basumatary	101	1398	99	1420	98	1379	93	1282	88	1226	109	1557	588	8262	1377
16	Mahendra Chandra Roy	97	1402	100	1397	101	1401	99	1400	91	1314	91	1241	579	8155	1359
17	Harbinda Boro	93	1327	92	1317	99	1347	92	1289					376	5280	1320
18	Bidur Chandra Naidu	108	1519	97	1378	105	1414	91	1281	85	1225	79	1081	565	7898	1316
19	Ajit Chandra Kalita	106	1514	98	1417	99	1383	90	1220	92	1261	77	1094	562	7889	1315
20	Utpal Talukdar	95	1359	95	1358	93	1296	90	1246	90	1214	89	1248	552	7721	1287
21	Manjumoni Phukan	105	1485	98	1411	95	1350	84	1215	82	1210	72	1044	536	7715	1286
22	Zakir Hussain	99	1391	92	1301	103	1428	103	1456	57	792	98	1337	552	7705	1284
23	Samarjit Das	87	1230	84	1183	103	1426	111	1528	73	1004	95	1286	553	7657	1276
24	Rupram Baruah	99	1347	98	1407	90	1271	84	1204	90	1232	83	1140	544	7601	1267
25	Tirtha Nath Baruah	70	1016	60	816	84	1237	91	1254	44	596	100	1409	449	6328	1266
26	Bipul Chandra Kalita	94	1327	85	1180	103	1478	106	1490	69	958	83	1141	540	7574	1262
27	Bichitra Thakur									44	585	47	670	91	1255	1255
28	Debakamal Baruah	72	1005	72	1029	131	1798	116	1636	62	915	76	1071	529	7454	1242
29	Abdul Motin	99	1392	91	1304	90	1268	91	1209	83	1232	71	1021	525	7426	1238
30	Debajyoti Chakraborty	79	1136	85	1129	96	1322	97	1291	63	869	74	984	494	6731	1122
31	Dipa Baruah													0	0	0
32	Sonmani Mudoj													0	0	0
	Total	2843	40052	2812	39745	2954	41398	2917	40610	2342	32748	2513	34793	16381	229346	

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Weekly Individual performance of Operators(Completion) from 14/07/03 to 20/07/03

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SL NO.	NAME	14/07		15/07		16/07		17/07		18/07		19/07		Total		Average
		Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Batch	Forms	Output
1	Ranajit Bhuyan	123	1718	128	1748	102	1472	120	1728	115	1606	47	681	635	8953	1492
2	Aditya Rabha	103	1457	95	1369	109	1535	113	1609	108	1541	92	1333	620	8844	1474
3	Nipendra Nath Talukdar	122	1706	123	1709	99	1410	113	1627	107	1478	59	829	623	8759	1460
4	Matiram Basumatary	98	1407	80	1103	97	1397	106	1512	106	1482	96	1379	583	8280	1380
5	Jiten Chandra Nath	110	1578	127	1707	67	944	121	1674	61	868			486	6771	1354
6	Kishore Kumar Deka	93	1349	102	1432			101	1383	71	1019			367	5183	1296
7	Bidur Chandra Naidu	89	1278	78	1102	92	1321	115	1621	82	1155			456	6477	1295
8	Purnananda Haloi	112	1421	101	1413	73	1051	102	1478	71	1025			459	6388	1278
9	Utpal Talukdar	92	1235	75	1101	80	1149	90	1257	66	959			400	5701	1267
10	Nilamoni Hazarika	112	1534	115	1481	68	1001	107	1551	107	1531	32	468	541	7566	1261
11	Pradip Das	92	1281	84	1169	85	1233	97	1362	88	1243			446	6288	1258
12	Binapani Sonowal	114	1618	82	1116	71	1036							267	3770	1257
13	Rupram Baruah	80	1130	42	504	69	987	96	1353	65	942	88	1233	440	6229	1246
14	Sachindra Mohan Bora	102	1451	79	1105	49	705	94	1314	89	1243			413	5818	1238
15	Debajyoti Chakraborty	81	1167	83	1117	70	1005	106	1554	60	846			400	5689	1237
16	Monoranjan Sharma	83	1157	59	816	72	1018	115	1598	72	1061			401	5650	1228
17	Mahendra Chandra Roy	84	1224	82	1147	85	1211	98	1348	83	1190			432	6120	1224
18	Prasanna Borkakoti	90	1281	58	805	87	1231	110	1559	79	1114			424	5990	1222
19	Bipul Chandra Kalita	103	1478	91	1230	51	744	78	1081	37	550			360	5133	1222
20	Ajit Chandra Kalita	82	1130	45	624	73	1016	100	1427	71	1006	71	1016	442	6219	1219
21	Manjumoni Phukan	90	1260	60	888	85	1212	103	1507	83	1193			421	6060	1212
22	Tirtha Nath Baruah	75	1022	92	1321	51	728	78	1129	57	817			353	5017	1195
23	Abdul Motin	80	1155	61	831	86	1239	100	1342	87	1255			413	5822	1164
24	Samarjit Das	58	838			73	1042	80	1165	63	920			274	3965	1133
25	Debakamal Baruah	78	1120											78	1120	1120
26	Bichitra Thakur	65	938	65	909	46	654	81	1115	58	836			315	4452	1113
27	Zakir Hussain							71	1020	36	506			107	1526	1017
28	Bulan Phukan													0	0	0
29	Dipa Baruah													0	0	0
30	Harbinda Boro													0	0	0
31	Nitul Dutta													0	0	0
32	Sonmani Mudoi													0	0	0
	Total	2411	33933	2007	27877	1840	26341	2495	35314	1922	27386	485	6939	11160	157790	

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To

The Managing Director
STATEFED, Guwahati.

Sub : Appointment of Data Entry Operator , Grade - B (on deputation) in the
O/o. the Director of Census Operations, Assam, Guwahati.

Sir,

I am to state that a personnel Computer Skills test will be held on 6/6/2002 at 11 A.M in the Office of the Director of Census Operations Assam, Guwahati for selection of officials for appointment of Data Entry Operator , Grade B on deputation.

I would therefore request you to ask the following officialsof your organisation to appear before the said test alongwith their original testimonials/certificates/Marksheets etc.

1. Shri Nripendra Nath Talukder, Accounts Assistant.
2. Shri Rupram Baruah, Inspector .

Yours faithfully,

(N.C.SEN.)

DY. DIRECTOR OF CENSUS OPERATIONS
ASSAM:: GUWAHATI

M. NO.DCO(E) 205/92/Pt III/ 4542-43,

Date -3.6.2002

Copy to :

1. Shri Nripendra Nath Talukder, Accounts Assistant.
2. Shri Rupram Baruah, Inspector .


(N. C. SEN.) 3/6/02

DY. DIRECTOR OF CENSUS OPERATIONS
ASSAM:: GUWAHATI

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, GAUHATI
AT GUWAHATI.

Filed by
Shanima
Sultana Ali
Advocate
15/11/03
83
Rup Ram Barua

O.A. No.198/2003.

Shri Rup Ram Barua - Applicant.

-VS

Union of India & Ors - Respondents.

IN THE MATTER OF :

Rejoinder against the written
statements submitted by the
Respondents in above O.A. No.198/03.

The humble applicant submits his
rejoinder in the above case as
follows :-

1. That with regard to statements made in Sub-paras 1, 2 and 3 of the written statements submitted by the Respondents, the applicant has no comments.
2. That with regard to sub-paras of Para 4, 4(i) and 4(ii), the applicant begs to state that the applicant has no comments.
3. That with regard to statements made in Sub-Para iii in para 4 of the written statements stating inter-alia

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Rupa Ram Barua

tha-t the applicant was considered and appointed inadvertently on deputation basis against one of the 5(five) posts of Data Entry Operator Grade-'B' as per Circular dated 20-2-2002 (Annexure-I) in O.A. Infact the applicant after filing of his application he was interviewed and selected and accordingly Deputy Director, Census Operation Assam has informed the Managing Director, STATFED, Bhangagarh, his parent Department vide Annexure-2 at Page-10. The applicant has been selected for appointment vide Annexure-3 annexed to the O.A. at Page-10. It is worth mentioning in this connection that if the Census Authority has appointed applicant was appointed through inadvertent after interview and selection allowed him to join and work for about a year, thus suspicion naturally arise, that whole Census Operation carried by the authority is doubtful. This may cause miscalculation of population in Assam.

4. That with regard to statements made in para 5 of the written statements is false and baseless as nothing was found against him by the authority during his service period. Question of inapplicability does not arise because this post against which the applicant is working is a post of Data Entry Operator Grade-'B', and in earlier occasion he was appointed as Computer/Compiler on deputation basis. Infact the earlier post of Computer/Compiler and the present post of Data Entry Operator Grade-'B'.

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Raj Ran Barua

5. That with regard to statements made in para 6 of the written statements, the applicant has no comments.
6. That with regard to statements made in para 7 of the written statements, the applicant cannot suffer for the deliberate mistake committed by the authority. It appears that the person who has issued interview Circular, interviewed, selected and appointed the applicant as Data Entry Operator Grade-'B' is fit person to continue in Assam Census Operation which is most important and responsible work to ascertain the exact population of Assam. That *apart* the Deputy Director, Census who has verified the written statement has joined in his post by the end of September, 2003. If the Deputy Director has verified the written statement without knowing anything, then the written statement is false and as such, the Hon'ble Tribunal may not taken into consideration in adjudicating the present case.
7. That with regard to statements made in para 8 of the written statements is false and baseless and hence the applicant stoutly denies the same. It appears ~~for~~ the first time that a serious allegation has been brought against the applicant and it appears that if he has committed such mistake in his duty, then he would have been removed immediately by issuing a Show cause notice to him. But this was not done by the authority due to their negligence, if it a fact. All relevent rectified

records be produced before the Hon'ble Tribunal to ascertain the same. If the applicant's performance was not satisfactory, he could have been repatriated immediately but to the knowledge of the applicant, no defect was detected against his work done.

8. That with regard to the statements made in paragraph 9 of the written statements the same is absolutely false and baseless. No instruction was given to the Deputy Director to repatriate the applicant from service. No advance notice was given to the applicant or to his parent Department before issuing the repatriated order by the Respondents. As per Annexure-'A' annexed to the written statements in para 9, it has been clearly stated that "when situation arises for premature reversion to the parent Cadre of the deputationist, his service could be so returned after giving advance intimation of reasonable period to the lending Ministry Department and the employee concerned".

But in this case the respondents have not given any advance intimation to the applicant and the lending Ministry/Department and hence the original application is entitled to be allowed with costs after setting aside the impugned order at Annexure-4.

9. That with regard to the statements made in paragraph 10 of the written statements, the applicant states that it is absolutely false and baseless, that the applicant has been repatriated to his parent Department due to his alleged inability to render services to the

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Rup Rao Breh

satisfaction of the authorities concerned. The applicant further states that he has no unsatisfactory records of his service. There is no appointment letter dated 21.12.2002, the deponent has made false statement and moreover on a review of the work load of the Department, it has been found that the service of the applicant is no longer required.

10. That the statements made in paragraph 11 of the written statement is false and baseless and hence stoutly deny the same.

11. That the certificate issued by Mr. P. Hazarika, Director of Census Operation appreciating the services rendered to the Census Operation in Assam disapproves the allegations brought against the applicant by the deponent. This certificate has been issued by the deponent/Director of Census Operation, Assam on 13.7.2001 categorically disapproving the serious allegations brought against the applicant.

Annexure-X is the photocopy of the certificate dated 13.7.2001 issued by Mr. P. Hazarika, Director of Census Operation, Assam.

Verification.....

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Rup Rana Barua

VERIFICATION

I, Shri Rup Ram Baruah, the applicant do hereby solemnly declare that the statements made in paragraph 1,2,4,5,7,8,9,10 are true to my knowledge and the statements made in paragraph 3,6, are true to my information and the rest are my humble submission.

I sign this verification on this 13th day of November, 2003 at Guwahati.

Rup Ram Barua



D.O. No.DCO/SCAN/130/2001/10856

फोन : 547396

Phone : 547396

भारत सरकार

गृह मंत्रालय

निदेशक, जनगणना कार्य, असम

गुवाहाटी शिलांग रोड, उलुवारी, गुवाहाटी - 781007

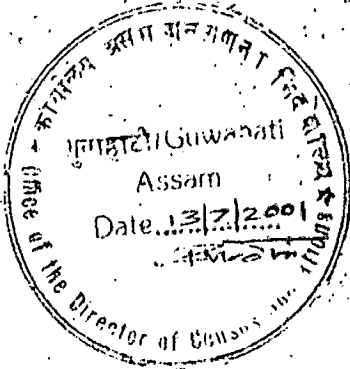
Government of India

Ministry of Home Affairs

Director of Census Operations, Assam

G.S.Road, Ulubari, Guwahati - 781007

P. HAZARIKA, IAS.
DIRECTOR.



A CERTIFICATE OF WORK APPRECIATION

The staff entrusted with the operational duties of the Census of India 2001 really bore burnt of their lives for successful conduct of Census. Galvanised into such actions whereas you could have pulsated in a peace and tranquillity you have been engaged for the batching work of the voluminous Census records under capable supervision of Shri P. K. Barman, Assistant Director and have performed your duties very efficiently with much devotion and zeal and have completed the assigned task within the time frame stipulated by Registrar General, India.

I do appreciate your diligence, dedication and undeterred mind towards your sincere duties to the Govt. in general and to this directorate in particular. You deserve my deep sense of appreciation and gratefulness.

I wish you every success in life.

Attested
Bali
Advocate
13/11/03

(P. HAZARIKA)

निदेशक जनगणना कार्य, असम
Director of Census Operations
गुवाहाटी/Assam, Guwahati

To

Shri / Smti.

Rup Ram Barua
Computer